Minutes of the Meeting No. 5/16 scheduled on 08.07.2015 (actually held on 22.07.2015) under the Chairmanship of Shri Ajay Kumar Srivastava, Jt. DGFT

The following Members of the Committee were present in the meeting:-

1. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi

2. Sheri A.K. Aggarwal, Addl.Industrial Adviser, Deptt. Of C&PC(Chem Div), Shastri Bhavan,
New Delhi

The Committee first considered minutes of the NC Meeting No.4 /16 for confirmation and confirmed and adopted the same without any change.

Case No M-76 NC No.5/16 Dated 08.07.2015 (held on 22.07.2015)	M/ s DCW Ltd., Tamil Nadu F.No.01/83/171/18/AM15/DES-IV

The Committee considered the case as per agenda for amendment of SION A-1875 description of the product. Committee decided to defer the case for examine the case by TA. The case is re-listed for 19.08.2015.

Case No M-77 NC No.5/16 Dated 08.07.2015 (held on 22.07.2015)	M/ s Servo Plastichem (P) F.No.01/83/50/562/AM11/DES-IV RLA F.No. 02/24/040/125/AM11 Lic.No.0210149640 dated 26.10.2010

The Committee considered the case as per agenda. Committee decided to defer the case for examine the case by TA. The case is re-listed for 19.08.2015.

Case No M-78 NC No.5/16 Dated 08.07.2015 (held on 22.07.2015)	M/ s Indofil Industries Ltd, Mumbai F.No.01/83/50/1682/AM08/DES-IV RLA F.No. 03/94/040/00892/AM08/ Lic.No.0310452615 dated 04.12.2007

The Committee considered the case as per agenda. Committee decided to defer the case for examine the case by TA. The case is re-listed for 19.08.2015.

Case No M-79 NC No.5/16 Dated 08.07.2015 (held on 22.07.2015)	M/ s HPL Additives Ltd., Faridabad F.No.01/83/50/982/AM08/DES-IV/pt. RLA F.No. 03/94/040/01071/AM11/ Lic.No.0510207641 dated 17.08.2007

अजय कुमार श्रीवास्तव / Ajay Kumar Srivastava
संयुक्त महानिदेशक / Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
नई दिल्ली / New Delhi

The Committee considered the case as per agenda. Committee decided to defer the case for examine the case by TA. The case is re-listed for 19.08.2015.

Case No M-80 NC No.5/16 Dated 08.07.2015 (held on 22.07.2015)	M/ s ADI Fine Chem Ltd, Ahmedabad F.No.01/82/50/146/AM09/DES-IV RLA F.No. 08/24/040/149/AM08/ Lic.No.0810067303 dated 21.09.2007

The Committee considered the case as per agenda. Committee decided to defer the case for examine the case by TA. The case is re-listed for 19.08.2015.

Case No M-81 NC No.5/16 Dated 08.07.2015 (held on 22.07.2015)	M/ s Galaxy Surfactants Ltd., Raigad F.No.01/83/50/352/AM12/DES-IV RLA F.No. 03/94/040/010/71/AM11 Lic.No.0310635289 dated 09.06.2011

The Committee considered the case as per agenda. Committee decided to defer the case for examine the case by TA. The case is re-listed for 19.08.2015.

Case No M-82 NC No.5/16 Dated 08.07.2015 (held on 22.07.2015)	M/ s Croda India Co. (P) Ltd, F.No.01/83/50/149/AM15/DES-IV RLA F.No. 03/94/040/01061/AM14 Lic.No.0310771920 dated 25.02.2014

The Committee considered the case as per agenda. Committee decided to defer the case for examine the case by TA. The case is re-listed for 19.08.2015.

Case No M-83 NC No.5/16 Dated 08.07.2015 (held on 22.07.2015)	M/ s Jay Chemical Ind. Ltd, Mumbai F.No.01/83/50/129/AM14/DES-IV RLA F.No. 08/24/040/473/AM13/ Lic.No.0810120091 dated 08.04.2013

The Committee considered the case as per agenda. Committee decided to defer the case for examine the case by TA. The case is re-listed for 19.08.2015.

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Case No M-84 NC No.5/16 Dated 08.07.2015 (held on 22.07.2015)	M/ s Laffans Petrochemicals Ltd., Mumbai F.No.01/83/50/225/AM09/DES-IV 1. RLA F.No. 03/95/040/642/AM08 Lic.No.0310463080 dated 22.02.2008 2. RLA F.No. 03/95/040/1379/AM07 Lic.No.0310419553 dated 13.02.2007

The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC vide their U.O. No. 14010/45/2013-Ch-II dated 09.07.2015. The committee approved the case request of the firm as under for EODC/regularization purpose only:-

1. Advance Authorization No.0310463080 dated 28.02.2008.

From	**To**
Export product description as per NC	Export item description required as per shipping bill
"C 16-C18 Fatty Alcohol 40 moles ethoxylate"	"Laffonics 25/50/C16-C18 Alcohol Ethoxylate (25 moles)

2. Advance Authorization No.0310419553 dated 13.02.2007.

From	**To**
"C 16-C18 Fatty Alcohol 40 moles ethoxylate"	"Alcohol Ethoxylate C18-C18 25 Eo/Etoximix HC25/Etomic HC-S (C16 C18 Alcohol)

Norms Committee has accepted the recommendation of Deptt. of C&PC and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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संयुक्त महानिदेशक/Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
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Case No M-85 NC No.5/16 Dated 08.07.2015 (held on 22.07.2015)	M/ s Kagazkaar Industries Ltd., Mumbai F.No.01/83/50/87/AM09/DES-IV/pt. 1. RLA F.No. 03/94/040/894/AM08 Lic.No.0310451535 dated 26.11.2007

The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP during the meeting on 22.07.2015, the Committee decided to amend the export item and import item no.2 approved in the meeting no.2/16 dated 13.05.2015 (held on 28.05.2015) without any other change in the decision taken by NC in its Meeting No.2/16 dated 13.05.2015 (held on 28.05.2015), as under:-

Export Item:

From	To
Printed sacks with/without handle with print	Printed paper sacks with/without handle with print

Import Item No.2:

From	To
Twisted Paper Cord (3MM-5MM Diameter)- 1.02 Kg/Kg content in export product	Twisted Paper Cord (3MM-5MM Diameter)- 1.02 meter/meter content in export product

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

AJAY SRIVASTAVA
Joint DGFT
Directorate General of Foreign Trade
Deptt. of Commerce
New Delhi

Office of Directorate General of Foreign Trade
New Delhi.

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 5/83-ALC1/2015 **MEETING DATE** : 08.07.2015

1	**Case No.:53/47/83-ALC1/2011**	Party Name:GUJARAT NRE COKE LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00842/AM12/	RLA File :02/24/040/00175/AM12/	Lic.No/Date:0210172551 17.01.2012	Defer Date:19.08.2015
	Decision : The case defer for four weeks. Reminder to M/o Coal (Shri D.N. Prasad, Jt. Secretary) issued on 11.3.2014. DO reminder to Jt.Secretary (M/o Coal) issued on 18.6.2014. The case is re-listed for 19.08.2015.			

2	**Case No.:15/1/83-ALC1/2012**	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00973/AM12/	RLA File :05/23/040/00459/AM12/	Lic.No/Date:0510318043 16.02.2012	Defer Date:19.08.2015
	Decision : The Comments considered the case as per agenda and observed that technical Comments were called for from M/o Mines but the same have not been received so far. DO letter dated 03.06.2014 from JDG to Jt. Secretary, M/O Mines to expedite the comments. The case is re-listed for 19.08.2015.			

3	**Case No.:3/10/83-ALC1/2014**	Party Name:MERINO PANEL PRODUCTS LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00233/AM15/	RLA File :02/21/040/00012/AM13/	Lic.No/Date:0210176701 19.04.2012	Defer Date:19.08.2015
	Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 19.08.2015.			

4	**Case No.:20/8/83-ALC1/2012**	Party Name:PUNE METAGRAPH	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00157/AM13/	RLA File :31/83/040/00257/AM12/	Lic.No/Date:3110054198 11.05.2012	Defer Date:19.08.2015
	Decision :D/L dated 12.11.2014 issued by DIPP. Again D/L issued by DIPP on 7.5.2015. The case is re-listed for 19.08.2015.			

5	**Case No.:1/13/83-ALC1/2013**	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00163/AM14/	RLA File :03/95/040/00054/AM13/	Lic.No/Date:0310694693 15.05.2012	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para-4.7.4 of HBP(2009-14).			

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	Reminders were issued to RA, Mumbai on 17.4.2014 and 14.7.2014. The case is re-listed for 19.08.2015.			

6	**Case No.:40/47/83-ALC1/2012**	Party Name:HYDERABAD CHEMICALS LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00874/AM13/	RLA File :09/24/040/00387/AM13/	Lic.No/Date:0910054301 09.11.2012	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 19.08.2015.			

7	**Case No.:36/5/83-ALC1/2013**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00044/AM14/	RLA File :31/83/040/00128/AM13/	Lic.No/Date:3110056284 20.11.2012	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm. D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

8	**Case No.:4/51/83-ALC1/2012**	Party Name:TCPL PACKAGING LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00910/AM13/	RLA File :03/95/040/00797/AM13/	Lic.No/Date:0310719967 09.01.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 22.1.2014 for Central Excise Data. Reminder to firm on 14.7.2014. The case is re-listed for 19.08.2015			

9	**Case No.:5/5/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00013/AM14/	RLA File :31/83/040/00163/AM13/	Lic.No/Date:3110057093 12.02.2013	Defer Date:19.08.2015
	Decision :D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 19.08.2015			

10	**Case No.:47/52/83-ALC1/2012**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00966/AM13/	RLA File :08/24/040/00379/AM13/	Lic.No/Date:0810118389 14.02.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 19.08.2015.			

11	**Case No.:33/5/83-ALC1/2013**	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00041/AM14/	RLA File :03/95/040/00901/AM13/	Lic.No/Date:0310727299 07.03.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div.). The case re-listed for 19.08.2015.			

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12	**Case No.:3/5/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00011/AM14/	RLA File :17/24/040/00008/AM14/	Lic.No/Date:1710005297 22.04.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para-4.7.4 of HBP(2009-14). E-mail to RA, Goa issued on 28.10.2014. The case is re-listed for 19.08.2015.			

13	**Case No.:17/17/83-ALC1/2013**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00190/AM14/	RLA File :08/24/040/00015/AM14/	Lic.No/Date:0810120489 25.04.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate. The case is re-listed for 19.08.2015.			

14	**Case No.:53/17/83-ALC1/2013**	Party Name:PROEC ENERGY LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00226/AM14/	RLA File :05/24/040/00016/AM14/	Lic.No/Date:0510352597 29.04.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The firm has requested to allow some time to give reply to the D/L reminder dated 11.7.2014. The Committee decided to defer consideration of the case for four weeks. The case is re-listed for 19.08.2015.			

15	**Case No.:51/17/83-ALC1/2013**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00224/AM14/	RLA File :08/24/040/00018/AM14/	Lic.No/Date:0810120614 30.04.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm. D/L dated 13.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

16	**Case No.:1/9/83-ALC1/2013**	Party Name:JK MASTER BATCH PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00157/AM14/	RLA File :05/23/040/00030/AM14/	Lic.No/Date:0510353100 03.05.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Letter was issued for hard copy on 17.4.2014 and 11.7.2014. Reminder to RA issued by E-mail issued on 28.10.2014. The case is re-listed for 19.08.2015.			

17	**Case No.:46/17/83-ALC1/2013**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0810120821	Defer

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	:01/83/050/00219/AM14/	:08/24/040/00041/AM14/	07.05.2013	Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm. D/L dated 23.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

18	**Case No.:28/17/83-ALC1/2013**	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00201/AM14/	RLA File :34/24/040/00012/AM14/	Lic.No/Date:3410036839 10.05.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case re-listed for 19.08..2015.			

19	**Case No.:92/17/83-ALC1/2013**	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00265/AM14/	RLA File :03/94/040/00097/AM14/	Lic.No/Date:0310734662 16.05.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

20	**Case No.:45/17/83-ALC1/2013**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00218/AM14/	RLA File :08/24/040/00062/AM14/	Lic.No/Date:0810121195 17.05.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm. D/L dated 23.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

21	**Case No.:23/17/83-ALC1/2013**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00196/AM14/	RLA File :08/24/040/00065/AM14/	Lic.No/Date:0810121258 20.05.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued to firm for furnishing the Central Excise Data on 11.7.2014. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate.The case is re-listed for 19.08.2015.			

22	**Case No.:27/17/83-ALC1/2013**	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00200/AM14/	RLA File :08/24/040/00074/AM14/	Lic.No/Date:0810121378 24.05.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

23	**Case No.:24/26/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00347/AM14/	RLA File :03/94/040/00167/AM14/	Lic.No/Date:0310736146 30.05.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 19.08.2015.			

24	**Case No.:25/26/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00348/AM14/	RLA File :03/94/040/00169/AM14/	Lic.No/Date:0310736144 30.05.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 19.08.2015.			

25	**Case No.:20/26/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00343/AM14/	RLA File :03/94/040/00170/AM14/	Lic.No/Date:0310736370 03.06.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 19.08.2015.			

26	**Case No.:65/26/83-ALC1/2013**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00388/AM14/	RLA File :31/83/040/00033/AM14/	Lic.No/Date:3110058596 03.06.2013	Defer Date:19.08.2015
	Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 19.08.2015.			

27	**Case No.:63/26/83-ALC1/2013**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00386/AM14/	RLA File :31/83/040/00018/AM14/	Lic.No/Date:3110058683 10.06.2013	Defer Date:19.08.2015
	Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 19.08..2015.			

28	**Case No.:13/21/83-ALC1/2013**	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00299/AM14/	RLA File :10/24/040/00021/AM14/	Lic.No/Date:1010053953 02.07.2013	Defer Date:19.08.2015
	Decision :DL dated 17.10.2013 issued by DBT. The case is re-listed for 19.08.2015.			

29	**Case No.:71/26/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0810122586	Defer

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	:01/83/050/00394/AM14/	:08/24/040/00098/AM14/	05.07.2013	Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 22.1.2014. Reminders were issued on 17.4.2014 and 11.7.2014. The case is re-listed for 19.08.2015.			

30	**Case No.:14/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00253/AM16/	RLA File :17/24/040/00051/AM14/	Lic.No/Date:1710005443 11.07.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

31	**Case No.:2/20/83-ALC1/2013**	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00285/AM14/	RLA File :25/24/040/00003/AM14/	Lic.No/Date:2510004084 24.07.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

32	**Case No.:98/26/83-ALC1/2013**	Party Name:PROEC ENERGY LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00421/AM14/	RLA File :05/24/040/00169/AM14/	Lic.No/Date:0510362195 07.08.2013	Defer Date:19.08.2015
	Decision :DL issued by Deptt. of C&PC(PC Div). The case is re-listed for 19.08.2015.			

33	**Case No.:46/26/83-ALC1/2013**	Party Name:LONA INDUSTRIES LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00369/AM14/	RLA File :03/95/040/00286/AM14/	Lic.No/Date:0310744875 12.08.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

34	**Case No.:99/26/83-ALC1/2013**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00422/AM14/	RLA File :08/24/040/00218/AM14/	Lic.No/Date:0810123892 16.08.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. Letter was issued to firm for furnishing the Central Excise Data on 11.7.2014. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate. The case is re-listed for 19.08.2015.			

AJAY SRIVASTAVA
Joint DGFT
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

35	**Case No.:43/30/83-ALC1/2013**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00505/AM14/	RLA File :30/24/040/00023/AM14/	Lic.No/Date:3010096547 03.09.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

36	**Case No.:7/30/83-ALC1/2013**	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00469/AM14/	RLA File :08/24/040/00247/AM14/	Lic.No/Date:0810124522 05.09.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

37	**Case No.:60/34/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00595/AM14/	RLA File :03/94/040/00484/AM14/	Lic.No/Date:0310748782 06.09.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 19.08.2015.			

38	**Case No.:4/30/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00466/AM14/	RLA File :08/24/040/00243/AM14/	Lic.No/Date:0810124575 10.09.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

39	**Case No.:46/30/83-ALC1/2013**	Party Name:EMAMI BIOTECH LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00508/AM14/	RLA File :02/24/040/00080/AM14/	Lic.No/Date:0210194063 10.09.2013	Defer Date:19.08.2015
	Decision :DL issued by DC(MSME). Reminder to be issued. The Committee decided to defer consideration of the case for four weeks. The case re-listed for 19.08.2015.			

40	**Case No.:8/30/83-ALC1/2013**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00470/AM14/	RLA File :08/24/040/00262/AM14/	Lic.No/Date:0810124724 12.09.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

41	**Case No.:63/34/83-ALC1/2013**	Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00598/AM14/	RLA File :03/94/040/00513/AM14/	Lic.No/Date:0310749470 13.09.2013	Defer Date:19.08.2015

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	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			
42	**Case No.:52/30/83-ALC1/2013**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00514/AM14/	RLA File :33/24/040/00008/AM14/	Lic.No/Date:3310027661 20.09.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			
43	**Case No.:13/34/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00548/AM14/	RLA File :08/24/040/00223/AM14/	Lic.No/Date:0810125172 27.09.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			
44	**Case No.:2/34/83-ALC1/2013**	Party Name:ANKIT INDUSTRIES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00537/AM14/	RLA File :08/24/040/00287/AM14/	Lic.No/Date:0810125252 30.09.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			
45	**Case No.:7/28/83-ALC1/2013**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00459/AM14/	RLA File :30/24/040/00033/AM14/	Lic.No/Date:3010097273 03.10.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			
46	**Case No.:6/34/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00541/AM14/	RLA File :08/24/040/00274/AM14/	Lic.No/Date:0810125294 03.10.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			
47	**Case No.:65/34/83-ALC1/2013**	Party Name:R. K. INDUSTRIES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00600/AM14/	RLA File :34/24/040/00161/AM14/	Lic.No/Date:3410038103 03.10.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			
48	**Case No.:16/18/83-ALC1/2014**	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00705/AM15/	RLA File :03/95/040/00508/AM14/	Lic.No/Date:0310752324 04.10.2013	Defer Date:19.08.2015

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Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.

49	**Case No.:1/34/83-ALC1/2013**	Party Name:ARUNAYA ORGANICS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00536/AM14/	RLA File :08/24/040/00299/AM14/	Lic.No/Date:0810125589 11.10.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

50	**Case No.:1/30/83-ALC1/2013**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00463/AM14/	RLA File :08/24/040/00277/AM14/	Lic.No/Date:0810125597 14.10.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued for CE Data on 17.4.2014 and has been reminded on 14.7.2014. The case is re-listed for 19.08.2015.			

51	**Case No.:2/30/83-ALC1/2013**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00464/AM14/	RLA File :08/24/040/00278/AM14/	Lic.No/Date:0810125598 14.10.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued for CE Data on 17.4.2014 and has been reminded on 14.7.2014. The case is re-listed for 19.08.2015.			

52	**Case No.:4/34/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00539/AM14/	RLA File :08/24/040/00312/AM14/	Lic.No/Date:0810125595 14.10.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

53	**Case No.:9/34/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00544/AM14/	RLA File :08/24/040/00298/AM14/	Lic.No/Date:0810125615 14.10.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

54	**Case No.:10/34/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00545/AM14/	RLA File :08/24/040/00297/AM14/	Lic.No/Date:0810125614 14.10.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

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55	**Case No.:11/34/83-ALC1/2013**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00546/AM14/	RLA File :08/24/040/00241/AM14/	Lic.No/Date:0810125596 14.10.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

56	**Case No.:14/34/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00549/AM14/	RLA File :08/24/040/00311/AM14/	Lic.No/Date:0810125594 14.10.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

57	**Case No.:12/34/83-ALC1/2013**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00547/AM14/	RLA File :08/24/040/00322/AM14/	Lic.No/Date:0810125648 15.10.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail/Letter was sent/issued on 11.7.2014. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate. The case is re-listed for 19.08.2015.			

58	**Case No.:22/1/83-ALC1/2015**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00022/AM16/	RLA File :03/94/040/00610/AM14/	Lic.No/Date:0310754484 21.10.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

59	**Case No.:33/41/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00675/AM14/	RLA File :03/94/040/00648/AM14/	Lic.No/Date:0310755086 23.10.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 19.08.2015.			

60	**Case No.:5/36/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00620/AM14/	RLA File :08/24/040/00333/AM14/	Lic.No/Date:0810126196 31.10.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

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61	**Case No.:34/41/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00676/AM14/	RLA File :03/94/040/00690/AM14/	Lic.No/Date:0310756682 01.11.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 19.08.2015.			

62	**Case No.:4/47/83-ALC1/2013**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00820/AM14/	RLA File :03/94/040/00671/AM14/	Lic.No/Date:0310757206 07.11.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. Letter issued for CE Data on 17.4.2014. Reminder issued on 11.7.2014. The case is re-listed for 19.08.2015.			

63	**Case No.:1/36/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00616/AM14/	RLA File :08/24/040/00361/AM14/	Lic.No/Date:0810126609 22.11.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise and Hard copy of application form RA. E-mail sent to RA for Hard copy of application and to firm for CED on 16.9.2014. The case is re-listed for 19.08.2015			

64	**Case No.:39/42/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00734/AM14/	RLA File :31/83/040/00089/AM14/	Lic.No/Date:3110061139 22.11.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 19.08.2015.			

65	**Case No.:6/47/83-ALC1/2013**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00822/AM14/	RLA File :03/94/040/00672/AM14/	Lic.No/Date:0310760754 05.12.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

66	**Case No.:2/39/83-ALC1/2013**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00637/AM14/	RLA File :31/83/040/00101/AM14/	Lic.No/Date:3110061566 16.12.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm. D/L dated 03.06.2015 issued by Deptt. of			

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67	**Case No.:28/47/83-ALC1/2013**	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00844/AM14/	RLA File :05/23/040/00388/AM14/	Lic.No/Date:0510373934 18.12.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 19.08.2015.			

68	**Case No.:5/12/83-ALC1/2014**	Party Name:BASE METAL CHEMICALS	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00404/AM15/	RLA File :34/21/040/00291/AM14/	Lic.No/Date:3410038795 23.12.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

69	**Case No.:29/47/83-ALC1/2013**	Party Name:BIC AUTO PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00845/AM14/	RLA File :05/23/040/00399/AM14/	Lic.No/Date:0510374431 24.12.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

70	**Case No.:43/47/83-ALC1/2013**	Party Name:ACPL EXPORTS PVT.LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00859/AM14/	RLA File :05/23/040/00350/AM14/	Lic.No/Date:0510374406 24.12.2013	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

71	**Case No.:5/48/83-ALC1/2013**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00874/AM14/	RLA File :08/24/040/00399/AM14/	Lic.No/Date:0810127478 27.12.2013	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

72	**Case No.:85/5/83-ALC1/2015**	Party Name:SERVO PLASTICS PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00324/AM16/	RLA File :02/24/040/00172/AM14/	Lic.No/Date:0210198710 10.01.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014).			

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	The case is re-listed for 19.08.2015.			

73	**Case No.:41/2/83-ALC1/2014**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00966/AM14/	RLA File :08/24/040/00445/AM14/	Lic.No/Date:0810127966 13.01.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

74	**Case No.:4/4/83-ALC1/2014**	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00109/AM15/	RLA File :02/24/040/00166/AM14/	Lic.No/Date:0210198964 17.01.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

75	**Case No.:59/2/83-ALC1/2014**	Party Name:R. K. INDUSTRIES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00984/AM14/	RLA File :34/24/040/00253/AM14/	Lic.No/Date:3410039049 20.01.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 19.08.2015.			

76	**Case No.:6/2/83-ALC1/2014**	Party Name:LAMTUF PLASTICS LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00006/AM15/	RLA File :09/24/040/00493/AM14/	Lic.No/Date:0910059006 22.01.2014	Defer Date:19.08.2015
	Decision :D/L dated 12.12.2014 issued by Deptt. of C&PC(PC Div). Reminder to be issued. Re-listed for 19.08.2015.			

77	**Case No.:56/2/83-ALC1/2014**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00981/AM14/	RLA File :33/24/040/00015/AM14/	Lic.No/Date:3310028959 11.02.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 19.08.2015.			

78	**Case No.:36/2/83-ALC1/2014**	Party Name:LA-DE MURE	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00961/AM14/	RLA File :05/23/040/00469/AM14/	Lic.No/Date:0510379099 12.02.2014	Defer Date:19.08.2015
	Decision : Comments awaited from DC(MSME). Re-listed for 19.08.2015.			

79	**Case No.:47/8/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS	Meet No/Date:5/83-ALC1/2015	**Status:Case Deferred**

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		LIMITED,	08.07.2015	
	HQ File :01/83/050/00183/AM15/	RLA File :03/94/040/01031/AM14/	Lic.No/Date:0310770394 14.02.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 19.08.2015.			

80	**Case No.:69/8/83-ALC1/2014**	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00205/AM15/	RLA File :03/94/040/01029/AM14/	Lic.No/Date:0310770353 14.02.2014	Defer Date:19.08.2015
	Decision :D/L dated 18.05.2015 issued by Deptt. of C&PC(PC Div)(OPS). Re-listed for 19.08.2015.			

81	**Case No.:31/2/83-ALC1/2014**	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00956/AM14/	RLA File :10/24/040/00080/AM14/	Lic.No/Date:1010056981 18.02.2014	Defer Date:19.08.2015
	Decision :D/L dated 17.10.2014 issued by DBT. Reminder to be issued. Re-listed for 19.08.2015.			

82	**Case No.:32/2/83-ALC1/2014**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00957/AM14/	RLA File :08/24/040/00491/AM14/	Lic.No/Date:0810128983 18.02.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm. D/L dated 13.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

83	**Case No.:30/2/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00955/AM14/	RLA File :08/24/040/00525/AM14/	Lic.No/Date:0810129078 21.02.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

84	**Case No.:42/8/83-ALC1/2014**	Party Name:VIBFAST PIGMENTS PVT. LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00178/AM15/	RLA File :08/24/040/00543/AM14/	Lic.No/Date:0810129434 06.03.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

85	**Case No.:21/8/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0810129473	Defer

:01/83/050/00157/AM15/	:08/24/040/00549/AM14/	10.03.2014	Date:19.08.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

86	**Case No.:85/8/83-ALC1/2014**	Party Name:A.G.MULTIPACK,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00221/AM15/	RLA File :56/24/040/00045/AM14/	Lic.No/Date:5610003816 10.03.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case re-listed for 19.08.2015.			

87	**Case No.:82/8/83-ALC1/2014**	Party Name:RAJ BORAX PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00218/AM15/	RLA File :03/95/040/00958/AM14/	Lic.No/Date:0310773882 11.03.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/61/2012-CH-II dated 13.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Borax Pentahydrate Granular	1 kg	1. Borax Pentahydrate Powder	1.02 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

88	**Case No.:15/8/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00151/AM15/	RLA File :03/94/040/01106/AM14/	Lic.No/Date:0310774648 14.03.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 19.08.2015.			

89	**Case No.:68/8/83-ALC1/2014**	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00204/AM15/	RLA File :03/95/040/01011/AM14/	Lic.No/Date:0310774612 14.03.2014	Defer Date:19.08.2015
	Decision : Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

90	**Case No.:14/8/83-ALC1/2014**	Party Name:DAIKAFFIL CHEMICALS INDIA LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00150/AM15/	RLA File :03/94/040/00946/AM14/	Lic.No/Date:0310774815 18.03.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

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91	**Case No.:1/10/83-ALC1/2014**	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Rejected**
	HQ File :01/83/050/00231/AM15/	RLA File :03/95/040/01005/AM14/	Lic.No/Date:0310774741 18.03.2014	Defer Date:
	Decision : The case has already been approved in Meeting No.14-AM15			

92	**Case No.:40/8/83-ALC1/2014**	Party Name:ASSOCIATED DYESTUFF PVT. LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00176/AM15/	RLA File :08/24/040/00563/AM14/	Lic.No/Date:0810129823 20.03.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

93	**Case No.:7/8/83-ALC1/2014**	Party Name:R. K. INDUSTRIES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00143/AM15/	RLA File :34/24/040/00312/AM14/	Lic.No/Date:3410039637 24.03.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

94	**Case No.:51/8/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00187/AM15/	RLA File :03/94/040/01064/AM14/	Lic.No/Date:0310775539 24.03.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 19.08.2015.			

95	**Case No.:6/8/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00142/AM15/	RLA File :08/24/040/00575/AM14/	Lic.No/Date:0810130057 26.03.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

96	**Case No.:62/8/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00198/AM15/	RLA File :08/24/040/00573/AM14/	Lic.No/Date:0810130058 26.03.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

97	**Case No.:63/8/83-ALC1/2014**	Party Name:PREM INDUSTRIES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00199/AM15/	RLA File :05/24/040/00475/AM14/	Lic.No/Date:0510382789 26.03.2014	Defer Date:19.08.2015
	Decision :D/L dated 14.07.2015 issued by DIPP. The case is re-listed for 19.08.2015.			

98	**Case No.:57/10/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00287/AM15/	RLA File :03/94/040/01161/AM14/	Lic.No/Date:0310776071 27.03.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.7.2015.			

99	**Case No.:28/8/83-ALC1/2014**	Party Name:SECURE PRINT SOLUTIONS PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00164/AM15/	RLA File :02/24/040/00228/AM14/	Lic.No/Date:0210201738 28.03.2014	Defer Date:19.08.2015
	Decision :D/L dated 16.07.2015 issued by DIPP. The case is re-listed for 19.08.2015.			

100	**Case No.:29/8/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00165/AM15/	RLA File :08/24/040/00495/AM14/	Lic.No/Date:0810130139 31.03.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

101	**Case No.:33/8/83-ALC1/2014**	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00169/AM15/	RLA File :03/95/040/00123/AM14/	Lic.No/Date:0310776584 01.04.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

102	**Case No.:34/8/83-ALC1/2014**	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00170/AM15/	RLA File :03/95/040/00933/AM14/	Lic.No/Date:0310776563 01.04.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

103	**Case No.:46/8/83-ALC1/2014**	Party Name:PRIMA CHEMICALS,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00182/AM15/	RLA File :08/24/040/00585/AM14/	Lic.No/Date:0810130207 01.04.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

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104	**Case No.:52/8/83-ALC1/2014**	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00188/AM15/	RLA File :03/95/040/00886/AM14/	Lic.No/Date:0310776574 01.04.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

105	**Case No.:59/8/83-ALC1/2014**	Party Name:PRIMA CHEMICALS,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00195/AM15/	RLA File :08/24/040/00587/AM14/	Lic.No/Date:0810130208 01.04.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

106	**Case No.:84/8/83-ALC1/2014**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00220/AM15/	RLA File :33/24/040/00018/AM14/	Lic.No/Date:3310029392 01.04.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

107	**Case No.:32/8/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00168/AM15/	RLA File :08/24/040/00004/AM15/	Lic.No/Date:0810130417 07.04.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC (Chem Div). the case is re-listed for 19.08.2015			

108	**Case No.:78/8/83-ALC1/2014**	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00214/AM15/	RLA File :02/24/040/00226/AM14/	Lic.No/Date:0210202206 07.04.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

109	**Case No.:50/10/83-ALC1/2014**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00280/AM15/	RLA File :03/95/040/00931/AM14/	Lic.No/Date:0310777359 07.04.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Tartrazine (C.I.No. 19140) (Dye content 87%)	1 kg	1. Dimethyl Acetal Succinate	0.560 kg
		2. Sulphanilic Acid	0.921 kg
		3. Sodium Nitrite	0.400 kg
		4. Caustic Soda	0.360 kg
		5. Soda Ash	0.570 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

110	**Case No.:52/10/83-ALC1/2014**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00282/AM15/	RLA File :03/95/040/00932/AM14/	Lic.No/Date:0310777364 07.04.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Sunset Yellow (Food Yellow 3) (C.I. No.15985) (Dye content 85%)	1 kg	1. Sulphonic Acid	0.625 kg
		2. Beta Naphthol	0.527 kg
		3. Sodium Nitrite	0.184 kg
		4. Soda Ash	0.431 kg
		5. Caustic Soda	0.250 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

111	**Case No.:61/10/83-ALC1/2014**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00291/AM15/	RLA File :03/95/040/00874/AM14/	Lic.No/Date:0310777357 07.04.2014	Defer Date:

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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Dye Brown 5222 (A Colour Blend of 3 Different Dyes Namely Allura Red 45% Tartrazine 30% & Indigo Carmine 25%)	1 kg	1. Para Cresidine ortho Sulphonic Acid	0.260 kg
		2. Beta Naphthol	0.211 kg
		3. Dimethyl Acetal Succinate	0.120 kg
		4. Sodium Nitrite	0.188 kg
		5. Indigo	0.172 kg
		6. Caustic Soda	0.400 kg
		7. Sulphanilic Acid	0.253 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

112	**Case No.:63/10/83-ALC1/2014**	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00293/AM15/	RLA File :03/95/040/01056/AM14/	Lic.No/Date:0310777552 08.04.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

113	**Case No.:64/10/83-ALC1/2014**	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00294/AM15/	RLA File :03/95/040/01057/AM14/	Lic.No/Date:0310777548 08.04.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

114	**Case No.:65/2/83-ALC1/2014**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00022/AM15/	RLA File :03/94/040/01097/AM14/	Lic.No/Date:0310777657 09.04.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

115	**Case No.:49/10/83-ALC1/2014**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00279/AM15/	RLA File :03/95/040/00013/AM15/	Lic.No/Date:0310778052 11.04.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

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116	**Case No.:55/10/83-ALC1/2014**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00285/AM15/	RLA File :03/95/040/00027/AM15/	Lic.No/Date:0310778489 16.04.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

117	**Case No.:79/8/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00215/AM15/	RLA File :08/24/040/00005/AM15/	Lic.No/Date:0810130715 21.04.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

118	**Case No.:11/4/83-ALC1/2014**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00116/AM15/	RLA File :15/24/040/00001/AM15/	Lic.No/Date:1510021718 22.04.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 19.08.2015.			

119	**Case No.:77/10/83-ALC1/2014**	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00307/AM15/	RLA File :09/24/040/00565/AM14/	Lic.No/Date:0910059868 25.04.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

120	**Case No.:4/8/83-ALC1/2014**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00140/AM15/	RLA File :03/95/040/01001/AM14/	Lic.No/Date:0310779875 29.04.2014	Defer Date:

Ajay Srivastava
Joint DGFT
Directorate General of Foreign Trade
Deptt. of Commerce
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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/10/2013-CH-II dated 08.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Metconazole Technical	1 kg	1. Di Methyl Adipate	1.20 kg
		2. Sodium Methoxide Solution (30%)	2.40 kg
		3. Di Methyl Formamide	0.110 kg
		4. Toluene	2.75 kg
		5. Methanol	1.140 kg
		6. Para Chloro Benzyl Chloride	1.020 kg
		7. Sodium Hydride (60%)	0.290 kg
		8. N-Methyl Pyrrolidine	1.400 kg
		9. 1,2,4 Triazole	0.420 kg
		10. Di Methyl Sulfoxide	1.100 kg
		11 Trimethyl Orthoformate	0.360 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:47/10/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
121	HQ File :01/83/050/00277/AM15/	RLA File :03/95/040/00988/AM14/	Lic.No/Date:0310779853 29.04.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

	Case No.:48/10/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
122	HQ File :01/83/050/00278/AM15/	RLA File :03/95/040/00919/AM14/	Lic.No/Date:0310779856 29.04.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

	Case No.:51/10/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
123	HQ File :01/83/050/00281/AM15/	RLA File :03/95/040/01052/AM14/	Lic.No/Date:0310779841 29.04.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

	Case No.:53/10/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
124	HQ File :01/83/050/00283/AM15/	RLA File :03/95/040/00864/AM14/	Lic.No/Date:0310779837 29.04.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

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125	**Case No.:10/4/83-ALC1/2014**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00115/AM15/	RLA File :08/24/040/00016/AM15/	Lic.No/Date:0810131004 01.05.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

126	**Case No.:3/8/83-ALC1/2014**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00139/AM15/	RLA File :03/95/040/00081/AM15/	Lic.No/Date:0310780405 02.05.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/10/2013-CH-II dated 08.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Metconazole Technical	1 kg	1. Di Methyl Adipate	1.20 kg
		2. Sodium Methoxide Solution (30%)	2.40 kg
		3. Di Methyl Formamide	0.110 kg
		4. Toluene	2.75 kg
		5. Methanol	1.140 kg
		6. Para Chloro Benzyl Chloride	1.020 kg
		7. Sodium Hydride (60%)	0.290 kg
		8. N-Methyl Pyrrolidine	1.400 kg
		9. 1,2,4 Triazole	0.420 kg
		10. Di Methyl Sulfoxide	1.100 kg
		11 Trimethyl Orthoformate	0.360 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

127	**Case No.:14/10/83-ALC1/2014**	Party Name:BURDA DRUCK INDIA PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00244/AM15/	RLA File :05/23/040/00039/AM15/	Lic.No/Date:0510385795 05.05.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

128	**Case No.:8/10/83-ALC1/2014**	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00238/AM15/	RLA File :08/24/040/00040/AM15/	Lic.No/Date:0810131286 12.05.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

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129	**Case No.:6/10/83-ALC1/2014**	Party Name:ATUL LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00236/AM15/	RLA File :08/24/040/00037/AM15/	Lic.No/Date:0810131406 19.05.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/16/2015-CH-II dated 10.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Indoxacarb 15% W/V SC Indoxacarb 14.5% SC	1 Litre	1. 5-Chloro-1- Indanone	0.232 kg
		2. Cinchonine Base	0.037 kg
		3. Dimethyl Carbonate	0.676 kg
		4. Dimethoxy Methane (Methylal)	0.308 kg
		5. 1,2-Dimethoxy Ethane (Monoglyme)	0.110 kg
		6. Methyl Acetate	1.890 kg
		7. P-Trifluoromethoxy Aniline	0.132 kg
		8. N-Hexane	1.575 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

130	**Case No.:29/10/83-ALC1/2014**	Party Name:SECURE PRINT SOLUTIONS PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00259/AM15/	RLA File :02/24/040/00030/AM15/	Lic.No/Date:0210203297 19.05.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/283/2014-TSW dated 21.07.2015, the Committee decided to approve the case as under :-

Export items:

S. No.	Description of item	Quantity
1.	Prepaid Mobile Recharge Cards : consisting of 1 pin in each card : 819900000.00 pins (Net Weight approx. 1639800.00 Kgs.)	89,00,000 numbers
2.	Prepaid Mobile Recharge Cards : consisting of 2 pins in each card : 14800000.00 pins (Net Weight approx.14800.00 Kgs.)	74,00,000 numbers
3.	Prepaid Mobile Recharge Cards : consisting of 3 pin in each card : 28200000.00 pins (Net Weight approx. 18800.00 Kgs.)	94,00,000 numbers
4.	Prepaid Mobile Recharge Cards : consisting of 4 pins in each card: 27600000.00 pins (Net Weight approx.13800.00 kgs.	69,00,000 numbers
5.	Prepaid Mobile Recharge Cards: consisting of 5 pins in each card: 29500000.00 pins (Net Weight approx.11800.00 Kgs.)	59,00,000 numbers
6.	Prepaid Mobile Recharge Cards : consisting of 10 pins in each sheet : 10000000.00 pins (Net Weight approx.2000.00 Kgs.)	10,00,000 numbers
7.	Prepaid Mobile Recharge Cards : consisting of 20 pins in each Sheet : 10000000.00 pin (Net Weight approx.1000.00 Kgs.)	5,00,000 numbers
8.	Prepaid Mobile Recharge Cards : consisting of 50 pins in each Sheet : 60000000.00 pin (Net Weight approx.2400.00 Kgs.)	12,00,000 numbers

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Import items:

S. No.	Description of item	Quantity
1.	Relvant GSM Paper (200-400 GSM) : colour white	1.05 Kg/Kg content contain in export product
2.	Scratch off labels	Net + 2%

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

131	**Case No.:65/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00472/AM15/	RLA File :17/24/040/00009/AM15/	Lic.No/Date:1710005814 20.05.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

132	**Case No.:33/10/83-ALC1/2014**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00263/AM15/	RLA File :08/24/040/00467/AM14/	Lic.No/Date:0810131488 21.05.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

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	Case No.:27/10/83-ALC1/2014	Party Name:PRIMA CHEMICALS,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00257/AM15/	RLA File :08/24/040/00079/AM15/	Lic.No/Date:0810131574 22.05.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/45/2014-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Solvent Yellow 93 (CI No. 48160)	1 kg.	1. Aniline Oil	0.875 kg.
		2. Sodium Nitrite	0.737 kg
		3. Methyl Aceto Acetic Ester	0.960 kg
		4. Tri Ethyl Ortho Formate	0.435 kg
		5. Diethylene Glycol	0.200 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

134	**Case No.:45/10/83-ALC1/2014**	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00275/AM15/	RLA File :02/24/040/00023/AM15/	Lic.No/Date:0210203418 22.05.2014	Defer Date:

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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/4/2015-CH-II dated 17.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Acetamiprid Tech 20% SP	1 kg	1. Acetamiprid Tech	0.200 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

135	**Case No.:53/15/83-ALC1/2014**	Party Name:NARSIPUR CHEMICALS PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00549/AM15/	RLA File :03/95/040/00101/AM15/	Lic.No/Date:0310783284 28.05.2014	Defer Date:19.08.2015

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.

136	**Case No.:6/12/83-ALC1/2014**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00405/AM15/	RLA File :08/24/040/00561/AM14/	Lic.No/Date:0810132104 03.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/8/2012-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Acid Brown 58 (Dye content 80%)	1 kg	1. H Acid	0.270 kg
		2. 4-Amino 4-Nitro Di Phenyl Amine 2 Sulphonic Acid (4 NADAPSA)	0.499 kg
		3. Resorcinol	0.091 kg
		4. Sodium Nitrite	0.185 kg
		5. Soda Ash	0.492 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

137	**Case No.:74/10/83-ALC1/2014**	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00304/AM15/	RLA File :08/24/040/00057/AM15/	Lic.No/Date:0810132157 04.06.2014	Defer Date:19.08.2015

Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.

138	**Case No.:75/10/83-ALC1/2014**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00305/AM15/	RLA File :08/24/040/00014/AM15/	Lic.No/Date:0810132165 05.06.2014	Defer Date:19.08.2015

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	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

139	**Case No.:42/10/83-ALC1/2014**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00272/AM15/	RLA File :04/24/040/00049/AM15/	Lic.No/Date:0410158486 06.06.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

140	**Case No.:64/11/83-ALC1/2014**	Party Name:PERFECT COLOURANTS AND PLASTICS PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00377/AM15/	RLA File :34/24/040/00048/AM15/	Lic.No/Date:3410040212 06.06.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

141	**Case No.:43/10/83-ALC1/2014**	Party Name:BANARAS BEADS LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00273/AM15/	RLA File :15/24/040/00008/AM15/	Lic.No/Date:1510021990 09.06.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

142	**Case No.:33/13/83-ALC1/2014**	Party Name:HYDERABAD PIGMENTS PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00440/AM15/	RLA File :09/24/040/00112/AM15/	Lic.No/Date:0910060410 10.06.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

143	**Case No.:71/10/83-ALC1/2014**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00301/AM15/	RLA File :31/83/040/00212/AM14/	Lic.No/Date:3110064414 17.06.2014	Defer Date:19.08.2015
	Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 19.08.2015.			

144	**Case No.:13/16/83-ALC1/2014**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00598/AM15/	RLA File :03/94/040/00207/AM15/	Lic.No/Date:0310785772 20.06.2014	Defer Date:

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Decision :The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/176/2011-CH-II dated 14.05.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
As approved by NC	-do-	As approved by NC	-do-

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

145	**Case No.:14/16/83-ALC1/2014**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00599/AM15/	RLA File :03/94/040/00206/AM15/	Lic.No/Date:0310785770 20.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/176/2011-CH-II dated 14.05.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
As approved by NC	-do-	As approved by NC	-do-

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

146	**Case No.:16/16/83-ALC1/2014**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00601/AM15/	RLA File :03/94/040/00216/AM15/	Lic.No/Date:0310785716 20.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/176/2011-CH-II dated 14.05.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
As approved by NC	-do-	As approved by NC	-do-

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

147	**Case No.:11/16/83-ALC1/2014**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00596/AM15/	RLA File :03/94/040/01020/AM14/	Lic.No/Date:0310785803 23.06.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/176/2011-CH-II dated 14.05.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
As approved by NC	-do-	As approved by NC	-do-

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:12/16/83-ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00597/AM15/	RLA File :03/94/040/00242/AM15/	Lic.No/Date:0310785808 23.06.2014	Defer Date:

148 **Decision** : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/176/2011-CH-II dated 14.05.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
As approved by NC	-do-	As approved by NC	-do-

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:15/16/83-ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00600/AM15/	RLA File :03/94/040/00255/AM15/	Lic.No/Date:0310785813 23.06.2014	Defer Date:

149 **Decision** : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/176/2011-CH-II dated 14.05.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
As approved by NC	-do-	As approved by NC	-do-

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:17/16/83-ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00602/AM15/	RLA File :03/94/040/00235/AM15/	Lic.No/Date:0310785805 23.06.2014	Defer Date:

150 **Decision** : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/176/2011-CH-II dated 14.05.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
As approved by NC	-do-	As approved by NC	-do-

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:18/16/83-ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00603/AM15/	RLA File :03/94/040/00243/AM15/	Lic.No/Date:0310785811 23.06.2014	Defer Date:

151 **Decision :** The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/176/2011-CH-II dated 14.05.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
As approved by NC	-do-	As approved by NC	-do-

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:3/18/83-ALC1/2014	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
152	HQ File :01/83/050/00692/AM15/	RLA File :03/94/040/00237/AM15/	Lic.No/Date:0310786060 26.06.2014	Defer Date:19.08.2015

Decision :D/L dated 22.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.

	Case No.:82/11/83-ALC1/2014	Party Name:SAINT-GOBAIN GLASS INDIA LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00395/AM15/	RLA File :04/24/040/00063/AM15/	Lic.No/Date:0410158940 07.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/36/2014-TSW dated 21.07.2015, the Committee decided to approve the case as under :-

Item of Export

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Sl. No.	Description of Item	Quantity
1	Magnetron Coated Float Glass	1 MT (66.6667 Sq. Mt.)

Item of Import

Sl. No.	Description of Item	Quantity Applied for or as per SION A 3028	Quantity recommended
1.	Silica Sand (99 % Silica)	908.67 kg.	908.67 kg.
2.	Soda Ash (Sodium Carbonate Dense) (99% Na_2CO_3)	275 kg.	275 kg.

3.	Sodium Sulphate (99% Na_2SO_4)	11 Kg.	11 Kg.
4.	Iron Oxide S200	2 kg	2 Kg.
5.	Dolomite	224.9 kg.	224.9 kg.
6.	Nickel Oxide (Ni-76% min)	0.62 Kg.	0.62 Kg.
7.	Cobalt Oxide (CO-71.5%)	0.17 Kg.	0.17 Kg.
8.	Selenium (Se-99%)	0.007 kg.	0.007 Kg.
9.	PMMA Base Interlevant powder Surface Protection	0.04609 kg.	0.04609 Kg.
10.	LSHS / Furnace Oil Fuel	266.73 kg.	As allowed in SION subject to 5% of FOB of export as per General Note for Fuel in Hand Book of Procedure Vol.II
11.	Wood Pine Packing Material		As per packing policy
12.	Unit Clay Tyvek (Bentonite) Dessicant- Packing Material		As per packing policy
13.	Cargo Dry Dessicant-Packing Material		As per packing policy
14.	Aluminum Foil Packing Material		As per packing policy
15.	Nickle Chromoum	0.02827 Kg.	0.02827 kg.
16.	Titanium	0.001446 Kg.	0.001446 Kg.
17.	Niobium	0.001989 Kg.	0.001989 Kg.
18.	Silver	0.009163 Kg.	0.009163 Kg.
19.	Silicon Aluminium	0.06292 MT.	0.06292 Kg.
20.	Titanium Oxide	0.00288 MT.	0.00288 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:3/12/83-ALC1/2014	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
154	HQ File :01/83/050/00402/AM15/	RLA File :03/94/040/00312/AM15/	Lic.No/Date:0310786546 08.07.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 19.08.2015.			

	Case No.:4/12/83-ALC1/2014	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
155	HQ File :01/83/050/00403/AM15/	RLA File :03/94/040/00311/AM15/	Lic.No/Date:0310786543 08.07.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 19.08.2015.			

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156	**Case No.:55/18/83-ALC1/2014**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00744/AM15/	RLA File :03/95/040/00311/AM15/	Lic.No/Date:0310786689 10.07.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

157	**Case No.:9/18/83-ALC1/2014**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00698/AM15/	RLA File :03/95/040/00164/AM15/	Lic.No/Date:0310786724 11.07.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 19.08.2015.			

158	**Case No.:54/18/83-ALC1/2014**	Party Name:RALLIS INDIA LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00743/AM15/	RLA File :03/95/040/00119/AM15/	Lic.No/Date:0310786726 11.07.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 08.07.2015.			

159	**Case No.:56/18/83-ALC1/2014**	Party Name:ACMECHEM LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00745/AM15/	RLA File :02/24/040/00048/AM15/	Lic.No/Date:0210204470 14.07.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 27.07.2015. The case is re-listed for 19.08.2015.			

160	**Case No.:7/18/83-ALC1/2014**	Party Name:RAJ BORAX PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00696/AM15/	RLA File :03/95/040/00301/AM15/	Lic.No/Date:0310786858 15.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/61/2012-CH-II dated 13.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Borax Decahydrate Crystal	1 kg	1. Borax Pentahydrate	0.833 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

161	**Case No.:53/18/83-ALC1/2014**	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00742/AM15/	RLA File :03/95/040/00315/AM15/	Lic.No/Date:0310786822 15.07.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 20.3.2015. The case is re-listed for 19.08.2015.			

162	**Case No.:59/18/83-ALC1/2014**	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00748/AM15/	RLA File :03/95/040/00272/AM15/	Lic.No/Date:0310787008 17.07.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 19.08.2015.			

163	**Case No.:8/18/83-ALC1/2014**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00697/AM15/	RLA File :03/95/040/00341/AM15/	Lic.No/Date:0310787041 18.07.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 19.08.2015.			

164	**Case No.:1/10/83-ALC1/2014**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Rejected**
	HQ File :01/83/050/00229/AM15/	RLA File :31/83/040/00028/AM15/	Lic.No/Date:3110064594 23.07.2014	Defer Date:
	Decision : The case has already been approved in Meeting No.14-AM15			

165	**Case No.:4/18/83-ALC1/2014**	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00693/AM15/	RLA File :03/95/040/00354/AM15/	Lic.No/Date:0310787225 23.07.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 8.5.2015. The case is re-listed for 19.08.2015.			

166	**Case No.:10/18/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00699/AM15/	RLA File :03/95/040/00380/AM15/	Lic.No/Date:0310787634 05.08.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 13.5.2015. The case is re-listed for 19.08.2015.			

167	**Case No.:21/16/83-ALC1/2014**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00606/AM15/	RLA File :03/94/040/00342/AM15/	Lic.No/Date:0310787764 07.08.2014	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to defer the case for next Meeting No.6/83. The case is re-listed for 29.07.2015.			

168	**Case No.:22/16/83-ALC1/2014**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00607/AM15/	RLA File :03/94/040/00340/AM15/	Lic.No/Date:0310787765 07.08.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

169	**Case No.:5/18/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00694/AM15/	RLA File :03/95/040/00396/AM15/	Lic.No/Date:0310787818 08.08.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 19.08.2015.			

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Case No.:12/18/83-ALC1/2014	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
HQ File :01/83/050/00701/AM15/	RLA File :03/95/040/00279/AM15/	Lic.No/Date:0310787827 08.08.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/3/2015-CH-II dated 22.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Chlorfluazuron (Chlorfluazuron Technical)	1 kg.	1. 2,3 Dichloro-8- Trifluoro-Methyl Pyridine (DCTF)	0.504 kg.
		2. 2,6 Dichloro -4- Aminophenol (DCAP)	0.443 kg.
		3. Dimethyl Sulfoxide	0.248 kg.
		4. 2,6 Difluoro Benzamide (DFBA)	0.320 kg
		5. Isopar-G (B) Fluid (Isoparaffin Hydrocarbon)	0.126 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

171	**Case No.:4/10/83-ALC1/2014**	Party Name:RUBAMIN LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00234/AM15/	RLA File :34/24/040/00112/AM15/	Lic.No/Date:3410040438 11.08.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer			

	consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.

172	**Case No.:11/18/83-ALC1/2014**	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00700/AM15/	RLA File :03/95/040/00413/AM15/	Lic.No/Date:0310787952 12.08.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

173	**Case No.:14/18/83-ALC1/2014**	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00703/AM15/	RLA File :02/24/040/00098/AM15/	Lic.No/Date:0210204816 19.08.2014	Defer Date:19.08.2015
	Decision :D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

174	**Case No.:15/18/83-ALC1/2014**	Party Name:CENTURY TEXTILES AND INDUSTRIES LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00704/AM15/	RLA File :02/24/040/00095/AM15/	Lic.No/Date:0210204815 19.08.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 27.07.2015. The case is re-listed for 19.08.2015.			

175	**Case No.:23/18/83-ALC1/2014**	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00712/AM15/	RLA File :03/95/040/00427/AM15/	Lic.No/Date:0310788129 19.08.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

176	**Case No.:34/18/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00723/AM15/	RLA File :03/94/040/00403/AM15/	Lic.No/Date:0310788288 22.08.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

177	**Case No.:12/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00251/AM16/	RLA File :17/24/040/00055/AM15/	Lic.No/Date:1710005897 22.08.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been			

	referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 19.08.2015.			

178	**Case No.:32/18/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00721/AM15/	RLA File :03/94/040/00220/AM15/	Lic.No/Date:0310788320 25.08.2014	Defer Date:19.08.2015
	Decision :D/L dated 23.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

179	**Case No.:33/18/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00722/AM15/	RLA File :03/94/040/00276/AM15/	Lic.No/Date:0310788322 25.08.2014	Defer Date:19.08.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

180	**Case No.:35/18/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00724/AM15/	RLA File :03/94/040/00191/AM15/	Lic.No/Date:0310788319 25.08.2014	Defer Date:19.08.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

181	**Case No.:36/18/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00725/AM15/	RLA File :03/94/040/00101/AM15/	Lic.No/Date:0310788315 25.08.2014	Defer Date:19.08.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

182	**Case No.:68/18/83-ALC1/2014**	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00757/AM15/	RLA File :02/24/040/00087/AM15/	Lic.No/Date:0210204859 26.08.2014	Defer Date:19.08.2015
	Decision :D/L dated 22.05.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

183	**Case No.:37/18/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00726/AM15/	RLA File :03/94/040/00172/AM15/	Lic.No/Date:0310788476 27.08.2014	Defer Date:19.08.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

184	**Case No.:38/18/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00727/AM15/	RLA File :03/94/040/00404/AM15/	Lic.No/Date:0310788475 27.08.2014	Defer Date:19.08.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

185	**Case No.:42/18/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00731/AM15/	RLA File :03/94/040/00078/AM15/	Lic.No/Date:0310788477 27.08.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

186	**Case No.:57/18/83-ALC1/2014**	Party Name:CHEMIZOL ADDITIVES PVT.LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00746/AM15/	RLA File :07/24/040/00173/AM15/	Lic.No/Date:0710106582 27.08.2014	Defer Date:19.08.2015
	Decision :D/L dated 20.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 19.08.2015.			

187	**Case No.:1/14/83-ALC1/2014**	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00487/AM15/	RLA File :02/24/040/00109/AM15/	Lic.No/Date:0210204885 29.08.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

188	**Case No.:65/18/83-ALC1/2014**	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00754/AM15/	RLA File :02/24/040/00105/AM15/	Lic.No/Date:0210204889 01.09.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/4/2015-CH-II dated 17.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Acetamiprid Tech 20% SP	1 kg	1. Acetamiprid Tech	0.200 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

189	**Case No.:5/10/83-ALC1/2014**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00235/AM15/	RLA File :08/24/040/00209/AM15/	Lic.No/Date:0810133189 02.09.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

190	**Case No.:25/18/83-ALC1/2014**	Party Name:O C SPECIALITIES PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00714/AM15/	RLA File :03/95/040/00466/AM15/	Lic.No/Date:0310788630 02.09.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/108/2012-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Sodium Bromide	1 kg	1. Zinc Bromide LC Brine	1.650 kg.
		2. Sodium Hydroxide Flakes (Caustic Soda)	0.418 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

191	**Case No.:24/18/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00713/AM15/	RLA File :03/95/040/00434/AM15/	Lic.No/Date:0310788661 03.09.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 20.4.2015. The case is re-listed for 19.08.2015.			

192	**Case No.:43/18/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00732/AM15/	RLA File :03/94/040/00435/AM15/	Lic.No/Date:0310788690 03.09.2014	Defer Date:19.08.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

193	**Case No.:48/18/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00737/AM15/	RLA File :03/95/040/00463/AM15/	Lic.No/Date:0310788659 03.09.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 19.3.2015. The case is re-listed for 19.08.2015.			

194	**Case No.:85/18/83-ALC1/2014**	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00774/AM15/	RLA File :10/24/040/00045/AM15/	Lic.No/Date:1010058769 03.09.2014	Defer Date:19.08.2015
	Decision : Comments awaited from DBT. The case re-listed for 19.08.2015.			

195	**Case No.:7/14/83-ALC1/2014**	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00493/AM15/	RLA File :34/24/040/00107/AM15/	Lic.No/Date:3410040511 04.09.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

196	**Case No.:6/18/83-ALC1/2014**	Party Name:AMPACET SPECIALITY PRODUCTS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00695/AM15/	RLA File :31/83/040/00054/AM15/	Lic.No/Date:3110064855 05.09.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(OPS) on 11.5.2015. The case is re-listed for 19.08.2015.			

197	**Case No.:49/18/83-ALC1/2014**	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00738/AM15/	RLA File :03/95/040/00479/AM15/	Lic.No/Date:0310788811 05.09.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 9.4.2015. The case is re-listed for 19.08.2015.			

198	**Case No.:51/18/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00740/AM15/	RLA File :03/95/040/00478/AM15/	Lic.No/Date:0310788807 05.09.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

199	**Case No.:81/10/83-ALC1/2014**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00311/AM15/	RLA File :03/94/040/00468/AM15/	Lic.No/Date:0310788930 09.09.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

200	**Case No.:41/18/83-ALC1/2014**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00730/AM15/	RLA File :03/94/040/00498/AM15/	Lic.No/Date:0310788940 09.09.2014	Defer Date:19.08.2015
	Decision :D/L dated 17.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 19.08.2015			

201	**Case No.:82/10/83-ALC1/2014**	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00312/AM15/	RLA File :04/24/040/00148/AM15/	Lic.No/Date:0410159374 11.09.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

202	**Case No.:28/18/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00717/AM15/	RLA File :03/95/040/00495/AM15/	Lic.No/Date:0310789042 11.09.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

203	**Case No.:39/18/83-ALC1/2014**	Party Name:PHILLIPS CARBON BLACK LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00728/AM15/	RLA File :02/24/040/00107/AM15/	Lic.No/Date:0210204967 11.09.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/43/2012-CH-II dated 09.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Carbon Black of all grades	1 kg	1. Coal Tar	1.85 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

204	**Case No.:83/10/83-ALC1/2014**	Party Name:SIDDHI VINAYAKA SPECHEM PVT.LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00313/AM15/	RLA File :07/24/040/00213/AM15/	Lic.No/Date:0710106652 12.09.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

205	**Case No.:29/18/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310789090	Defer

	:01/83/050/00718/AM15/	:03/95/040/00498/AM15/	12.09.2014	Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

206	**Case No.:62/18/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00751/AM15/	RLA File :17/24/040/00057/AM15/	Lic.No/Date:1710005900 12.09.2014	Defer Date:19.08.2015
	Decision :D/L dated 11.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 19.08.2015.			

207	**Case No.:30/18/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00719/AM15/	RLA File :03/95/040/00502/AM15/	Lic.No/Date:0310789164 15.09.2014	Defer Date:29.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

208	**Case No.:63/18/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00752/AM15/	RLA File :17/24/040/00060/AM15/	Lic.No/Date:1710005903 15.09.2014	Defer Date:19.08.2015
	Decision :D/L dated 11.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 19.08.2015.			

209	**Case No.:31/18/83-ALC1/2014**	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00720/AM15/	RLA File :03/95/040/00185/AM15/	Lic.No/Date:0310789250 16.09.2014	Defer Date:19.08.2015
	Decision :D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 19.08.2015.			

210	**Case No.:26/18/83-ALC1/2014**	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00715/AM15/	RLA File :03/95/040/00506/AM15/	Lic.No/Date:0310789308 17.09.2014	Defer Date:19.08.2015
	Decision :D/L dated 28.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 19.08.2015.			

211	**Case No.:58/18/83-ALC1/2014**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00747/AM15/	RLA File :03/95/040/00297/AM15/	Lic.No/Date:0310789412 18.09.2014	Defer Date:19.08.2015

	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.			

212	**Case No.:13/18/83-ALC1/2014**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00702/AM15/	RLA File :15/24/040/00011/AM15/	Lic.No/Date:1510022023 19.09.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

213	**Case No.:43/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00282/AM16/	RLA File :17/24/040/00066/AM15/	Lic.No/Date:1710005914 19.09.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

214	**Case No.:4/1/83-ALC1/2015**	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00004/AM16/	RLA File :03/95/040/00515/AM15/	Lic.No/Date:0310789579 23.09.2014	Defer Date:19.08.2015
	Decision :D/L dated 28.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 19.08.2015.			

215	**Case No.:3/1/83-ALC1/2015**	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00003/AM16/	RLA File :03/95/040/00481/AM15/	Lic.No/Date:0310789648 25.09.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 14.5.2015. The case is re-listed for 19.08.2015.			

216	**Case No.:44/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00283/AM16/	RLA File :17/24/040/00078/AM15/	Lic.No/Date:1710005918 26.09.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

217	**Case No.:9/14/83-ALC1/2014**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00495/AM15/	RLA File :33/24/040/00012/AM15/	Lic.No/Date:3310030097 30.09.2014	Defer Date:19.08.2015

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	Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 19.08.2015.

218	**Case No.:2/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00241/AM16/	RLA File :17/24/040/00079/AM15/	Lic.No/Date:1710005925 30.09.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

219

Case No.:17/18/83-ALC1/2014	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
HQ File :01/83/050/00706/AM15/	RLA File :05/24/040/00303/AM15/	Lic.No/Date:0510391464 07.10.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/58/2014-TSW dated 21.07.2015, the Committee decided to approve the case as under :-

Export product : Rough Skin Remover (Dry Skin Exfoliator)

Quantity : 25,000 Kgs

Import Items :

Sl. No.	**Item Description**	**Quantity Recommended in kg.**
1	Tromethamine (Tris (hydroxymethyl)-aminomethane)	175.8750
2	Fragrance LN46861	35.0000
3	Stearic Acid BP Powder	394.4625
4	White Beeswax (Cera Alba)	394.4625
5	Lactic Acid	25.1250
6	Multifruit BSC (Water & Vaccinium Mytillus (Bilberry) Extract & Saccharum Officinarum (Sugar Cane)	226.1250
7	Pumice Grains No.3 (Natural Alumino-Silicate of Volcanic Origin)	5025.0000
8	Cetyl Esters Wax	394.4625
9	Paraffin Wax 52-54	4967.2125
10	Tegin M Glyceryl Stearate Veg	394.4625
11	Euxyl K340	150.7500

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

220	**Case No.:18/18/83-ALC1/2014**	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0510391463	Defer

	:01/83/050/00707/AM15/	:05/23/040/00292/AM15/	07.10.2014	Date:19.08.2015
	Decision :D/L dated 01.06.2015 issued by Deptt. of C&PC(PC.Div)(OPS) . Re-listed for 19.08.2015.			

221	**Case No.:20/18/83-ALC1/2014**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00709/AM15/	RLA File :05/23/040/00279/AM15/	Lic.No/Date:0510391448 07.10.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 20.3.2015. The case is re-listed for 19.08.2015.			

222	**Case No.:13/5/83-ALC1/2015**	Party Name:BRAKEWEL AUTOMOTIVE COMPONENTS(I)P.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00252/AM16/	RLA File :05/23/040/00271/AM15/	Lic.No/Date:0510391449 07.10.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

223	**Case No.:27/1/83-ALC1/2015**	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00027/AM16/	RLA File :09/24/040/00342/AM15/	Lic.No/Date:0910061062 08.10.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of IPP (Nand Lal) for providing the comments. U.O issued on 04.06.2015. The case is re-listed for 19.08.2015.			

224	**Case No.:45/18/83-ALC1/2014**	Party Name:CHROMACRAFTS INTERNATIONAL,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00734/AM15/	RLA File :07/24/040/00239/AM15/	Lic.No/Date:0710106809 09.10.2014	Defer Date:19.08.2015
	Decision :D/L dated 08.06.2015 issued by DIPP. The case is re-listed for 19.08.2015.			

225	**Case No.:70/18/83-ALC1/2014**	Party Name:ASSOCIATED COLOURS INDUSTRIES PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00759/AM15/	RLA File :08/24/040/00238/AM15/	Lic.No/Date:0810133539 09.10.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/22/2015-CH-II dated 19.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Reactive Black ANG/RO	1 kg	1. Vinyl Sulphone Ester	0.900 kg.
		2. H. Acid	0.260 kg
		3. J Acid	0.070 kg
		4. Sodium Bicarbonate	0.390 kg
		5. Sodium Nitrite	0.500 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

226	**Case No.:71/18/83-ALC1/2014**	Party Name:ASSOCIATED COLOURS INDUSTRIES PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00760/AM15/	RLA File :08/24/040/00235/AM15/	Lic.No/Date:0810133538 09.10.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/22/2015-CH-II dated 19.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Rective Red 3B	1 kg	1. Cyanuric Chloride	0.128 kg.
		2. H Acid	0.220 kg
		3. Sulfo Tobias Acid	0.213 kg
		4. Sodium Bicarbonate	0.300 kg
		5. Sodium Nitrite	0.0486 kg
		6. Vinyl Sulphone Ester	0.194 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

227	**Case No.:2/12/83-ALC1/2014**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00401/AM15/	RLA File :31/83/040/00010/AM15/	Lic.No/Date:3110064968 10.10.2014	Defer Date:19.08.2015

Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 19.08.2015.

228	**Case No.:86/5/83-ALC1/2015**	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00325/AM16/	RLA File :09/24/040/00355/AM15/	Lic.No/Date:0910061077 10.10.2014	Defer Date:19.08.2015

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.

229	**Case No.:29/1/83-ALC1/2015**	Party Name:OREM ACCESS BIO. INC	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00029/AM16/	RLA File :09/24/040/00251/AM15/	Lic.No/Date:0910061088 13.10.2014	Defer Date:19.08.2015
	Decision :D/L dated 23.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

230	**Case No.:78/18/83-ALC1/2014**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00767/AM15/	RLA File :03/94/040/00341/AM15/	Lic.No/Date:0310790243 14.10.2014	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/176/2012-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-			

As approved by NC	-do-	As approved by NC	-do-

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

231	**Case No.:79/18/83-ALC1/2014**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00768/AM15/	RLA File :03/94/040/00492/AM15/	Lic.No/Date:0310790244 14.10.2014	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/176/2012-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-			

Item of Export	Qty.	Item of Import	Qty.
As approved by NC	-do-	As approved by NC	-do-

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

232	**Case No.:80/18/83-ALC1/2014**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00769/AM15/	RLA File :03/94/040/00518/AM15/	Lic.No/Date:0310790246 14.10.2014	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to defer the case for next Meeting No.6/83. The case is re-listed for 29.07.2015.			

233	**Case No.:6/1/83-ALC1/2015**	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00006/AM16/	RLA File :09/24/040/00249/AM15/	Lic.No/Date:0910061108 16.10.2014	Defer Date:19.08.2015

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	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 13.5.2015. The case is re-listed for 19.08.2015.			

234	**Case No.:7/1/83-ALC1/2015**	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00007/AM16/	RLA File :09/24/040/00244/AM15/	Lic.No/Date:0910061109 16.10.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 13.5.2015. The case is re-listed for 19.08.2015.			

235	**Case No.:21/1/83-ALC1/2015**	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00021/AM16/	RLA File :09/24/040/00245/AM15/	Lic.No/Date:0910061110 16.10.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

236	**Case No.:53/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00292/AM16/	RLA File :17/24/040/00093/AM15/	Lic.No/Date:1710005941 16.10.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

237	**Case No.:2/16/83-ALC1/2014**	Party Name:SHIVTEK INDUSTRIES PVT. LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00587/AM15/	RLA File :05/24/040/00315/AM15/	Lic.No/Date:0510391629 17.10.2014	Defer Date:19.08.2015
	Decision :D/L dated 19.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

238	**Case No.:60/18/83-ALC1/2014**	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00749/AM15/	RLA File :07/24/040/00249/AM15/	Lic.No/Date:0710106858 17.10.2014	Defer Date:19.08.2015
	Decision :D/L dated 8.5.2015 issued by DIPP. The case is re-listed for 19.08.2015.			

239	**Case No.:67/18/83-ALC1/2014**	Party Name:FLOW TECH CHEMICALS PVT. LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00756/AM15/	RLA File :05/23/040/00281/AM15/	Lic.No/Date:0510391617 17.10.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 19.5.2015. The case is			

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	re-listed for 19.08.2015.			

240	**Case No.:1/1/83-ALC1/2015**	Party Name:NANDAN PETROCHEM LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00001/AM16/	RLA File :03/95/040/00486/AM15/	Lic.No/Date:0310790331 17.10.2014	Defer Date:19.08.2015
	Decision :D/L dated 21.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 19.08.2015.			

241	**Case No.:52/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00291/AM16/	RLA File :17/24/040/00095/AM15/	Lic.No/Date:1710005944 20.10.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

242	**Case No.:66/18/83-ALC1/2014**	Party Name:EXPORTS INTERNATIONAL CORP	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00755/AM15/	RLA File :29/21/040/00013/AM15/	Lic.No/Date:2910025170 21.10.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

243	**Case No.:4/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00243/AM16/	RLA File :17/24/040/00097/AM15/	Lic.No/Date:1710005946 21.10.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

244	**Case No.:3/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00242/AM16/	RLA File :17/24/040/00102/AM15/	Lic.No/Date:1710005952 28.10.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

245	**Case No.:27/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:1710005954	Defer

	:01/83/050/00266/AM16/	:17/24/040/00104/AM15/	28.10.2014	Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

246	**Case No.:29/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00268/AM16/	RLA File :17/24/040/00100/AM15/	Lic.No/Date:1710005950 28.10.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

247	**Case No.:23/16/83-ALC1/2014**	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00608/AM15/	RLA File :03/95/040/00584/AM15/	Lic.No/Date:0310790581 29.10.2014	Defer Date:19.08.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 19.08.2015.			

248	**Case No.:34/1/83-ALC1/2015**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00034/AM16/	RLA File :03/94/040/00593/AM15/	Lic.No/Date:0310790683 31.10.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 03.06.2015. The case is re-listed for 19.08.2015.			

249	**Case No.:11/1/83-ALC1/2015**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00011/AM16/	RLA File :31/83/040/00018/AM15/	Lic.No/Date:3110065026 03.11.2014	Defer Date:19.08.2015
	Decision :D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

250	**Case No.:12/1/83-ALC1/2015**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00012/AM16/	RLA File :31/83/040/00066/AM15/	Lic.No/Date:3110065029 03.11.2014	Defer Date:19.08.2015
	Decision :D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

251	**Case No.:13/1/83-ALC1/2015**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00013/AM16/	RLA File :31/83/040/00075/AM15/	Lic.No/Date:3110065028 03.11.2014	Defer Date:19.08.2015
	Decision :D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

252	**Case No.:14/1/83-ALC1/2015**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00014/AM16/	RLA File :31/83/040/00024/AM15/	Lic.No/Date:3110065030 03.11.2014	Defer Date:19.08.2015
	Decision :D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

253	**Case No.:74/18/83-ALC1/2014**	Party Name:AADHUNIK INDUSTRIES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00763/AM15/	RLA File :03/94/040/00657/AM15/	Lic.No/Date:0310790775 05.11.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

254	**Case No.:70/1/83-ALC1/2015**	Party Name:RATAN DIELECTRICS,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00070/AM16/	RLA File :21/24/040/00003/AM15/	Lic.No/Date:2110001122 05.11.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

255	**Case No.:28/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00267/AM16/	RLA File :17/24/040/00112/AM15/	Lic.No/Date:1710005965 05.11.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

256	**Case No.:3/16/83-ALC1/2014**	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00588/AM15/	RLA File :05/24/040/00343/AM15/	Lic.No/Date:0510391880 07.11.2014	Defer Date:19.08.2015
	Decision :D/L dated 16.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

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257	**Case No.:5/1/83-ALC1/2015**	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00005/AM16/	RLA File :03/95/040/00633/AM15/	Lic.No/Date:0310790833 07.11.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 11.5.2015. The case is re-listed for 19.08.2015.			

258	**Case No.:17/1/83-ALC1/2015**	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00017/AM16/	RLA File :02/24/040/00159/AM15/	Lic.No/Date:0210205135 10.11.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

259	**Case No.:33/1/83-ALC1/2015**	Party Name:CHEMOCID IMPEX PVT. LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00033/AM16/	RLA File :03/94/040/00749/AM15/	Lic.No/Date:0310790995 12.11.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/23/2013-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Solvent Red 24 HS Presscake Namely Chemocid Red HS	1 kg.	1. Ortho Toluidine	0.5580 kg
		2. Meta Toluidine	0.3480 kg
		3. Beta Naphthol	0.4380 kg
		4. Sodium Nitrite	0.4300 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

260	**Case No.:18/1/83-ALC1/2015**	Party Name:ACMECHEM LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00018/AM16/	RLA File :02/24/040/00154/AM15/	Lic.No/Date:0210205160 14.11.2014	Defer Date:19.08.2015
	Decision :D/L dated 22.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

261	**Case No.:2/14/83-ALC1/2014**	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00488/AM15/	RLA File :04/24/040/00214/AM15/	Lic.No/Date:0410159758 17.11.2014	Defer Date:19.08.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for			

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262	**Case No.:4/16/83-ALC1/2014**	Party Name:SNAM ABRASIVES PVT. LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00589/AM15/	RLA File :07/24/040/00256/AM15/	Lic.No/Date:0710107007 17.11.2014	Defer Date:19.08.2015
	Decision :D/L dated 12.06.2015 and reminder dated 21.07.2015 issued by Deptt. of IPP(Nand Lal) . Re-listed for 19.08.2015.			

263	**Case No.:15/1/83-ALC1/2015**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00015/AM16/	RLA File :31/83/040/00167/AM15/	Lic.No/Date:3110065067 17.11.2014	Defer Date:19.08.2015
	Decision :D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

264	**Case No.:16/1/83-ALC1/2015**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00016/AM16/	RLA File :31/83/040/00164/AM15/	Lic.No/Date:3110065068 17.11.2014	Defer Date:19.08.2015
	Decision :D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

265	**Case No.:59/1/83-ALC1/2015**	Party Name:ALPS CHEMICALS PVT.LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00059/AM16/	RLA File :08/24/040/00311/AM15/	Lic.No/Date:0810133845 17.11.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/12/2015-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Acid Black 210 (Acid Black NBH)	1 kg	1. H-Acid	0.293 kg
		2. Para Nitro Aniline	0.128 kg
		3. Sodium Nitrite	0.230 kg
		4. 4,4 Diamino Benzene Sulphanilide (DASA)	0.250 kg
		5. Meta Phenylamine Diamine	0.104 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

266	**Case No.:61/1/83-ALC1/2015**	Party Name:ALPS CHEMICALS PVT.LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File	RLA File	Lic.No/Date:0810133846	Defer Date:

:01/83/050/00061/AM16/	:08/24/040/00312/AM15/	17.11.2014	

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/12/2015-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Direct Yellow 11- Liquid (dye content 29%)	1 kg	1. Para Nitro Toluene	0.246 kg
		2. Diethanolamine	0.215 kg
		3. Tributylamine	0.053 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

267	**Case No.:32/1/83-ALC1/2015**	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00032/AM16/	RLA File :03/94/040/00764/AM15/	Lic.No/Date:0310791181 18.11.2014	Defer Date:19.08.2015

Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(PC Div) (OPS) for providing the comments. U.O issued on 09.06.2015. The case is re-listed for 19.08.2015.

268	**Case No.:67/1/83-ALC1/2015**	Party Name:SHITAL INDUSTRIES PVT.LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00067/AM16/	RLA File :08/24/040/00302/AM15/	Lic.No/Date:0810133861 18.11.2014	Defer Date:19.08.2015

Decision :D/L dated 23.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.

269	**Case No.:5/14/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00491/AM15/	RLA File :08/24/040/00319/AM15/	Lic.No/Date:0810133871 19.11.2014	Defer Date:19.08.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.

270	**Case No.:8/1/83-ALC1/2015**	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00008/AM16/	RLA File :05/23/040/00317/AM15/	Lic.No/Date:0510392073 19.11.2014	Defer Date:19.08.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.

271	**Case No.:8/14/83-ALC1/2014**	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310791251	Defer

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	:01/83/050/00494/AM15/	:03/95/040/00971/AM12/	20.11.2014	Date:19.08.2015
	Decision :D/L dated 3.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 19.08.2015.			

272	**Case No.:25/16/83-ALC1/2014**	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00610/AM15/	RLA File :34/24/040/00211/AM15/	Lic.No/Date:3410040704 21.11.2014	Defer Date:19.08.2015
	Decision :D/L dated 25.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

273	**Case No.:10/14/83-ALC1/2014**	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00496/AM15/	RLA File :09/24/040/00478/AM15/	Lic.No/Date:0910061296 24.11.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

274	**Case No.:19/1/83-ALC1/2015**	Party Name:ACMECHEM LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00019/AM16/	RLA File :02/24/040/00165/AM15/	Lic.No/Date:0210205219 24.11.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

275	**Case No.:58/1/83-ALC1/2015**	Party Name:PRIMA CHEMICALS,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00058/AM16/	RLA File :08/24/040/00316/AM15/	Lic.No/Date:0810133916 24.11.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/45/2014-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Solvent Yellow 93 (CI No. 48160)	1 kg.	1. Aniline Oil	0.875 kg
		2. Sodium Nitrite	0.737 kg
		3. Methyl Aceto Acetic Ester	0.960 kg
		4. Tri Ethyl Ortho Formate	0.435 kg
		5. Diethylene Glycol	0.200 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

276	**Case No.:60/1/83-ALC1/2015**	Party Name:PRIMA CHEMICALS,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00060/AM16/	RLA File :08/24/040/00323/AM15/	Lic.No/Date:0810133915 24.11.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/45/2014-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Solvent Yellow 93 (CI No. 48160)	1 kg.	1. Aniline Oil	0.875 kg
		2. Sodium Nitrite	0.737 kg
		3. Methyl Aceto Acetic Ester	0.960 kg
		4. Tri Ethyl Ortho Formate	0.435 kg
		5. Diethylene Glycol	0.200 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

277	**Case No.:57/1/83-ALC1/2015**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00057/AM16/	RLA File :08/24/040/00322/AM15/	Lic.No/Date:0810133935 25.11.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/8/2012-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Acid Brown 58 (Dye content 80%)	1 kg	1. H Acid	0.270 kg
		2. 4-Amino 4-Nitro Di Phenyl Amine 2 Sulphonic Acid (4 NADAPSA)	0.499 kg
		3. Resorcinol	0.091 kg
		4. Sodium Nitrite	0.185 kg
		5. Soda Ash	0.492 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

278	**Case No.:26/1/83-ALC1/2015**	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00026/AM16/	RLA File :05/23/040/00361/AM15/	Lic.No/Date:0510392160 26.11.2014	Defer Date:19.08.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 19.5.2015. The case is re-listed for 19.08.2015.

279	**Case No.:68/1/83-ALC1/2015**	Party Name:SALEEM AHMAD & SONS	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:3310030144	Defer

	:01/83/050/00068/AM16/	:33/24/040/00011/AM15/	27.11.2014	Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 27.07.2015. The case is re-listed for 19.08.2015.			

280	**Case No.:69/1/83-ALC1/2015**	Party Name:SALEEM AHMAD & SONS	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00069/AM16/	RLA File :33/24/040/00010/AM15/	Lic.No/Date:3310030142 27.11.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 27.07.2015. The case is re-listed for 19.08.2015.			

281	**Case No.:20/1/83-ALC1/2015**	Party Name:KRISHI RASAYAN	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00020/AM16/	RLA File :02/24/040/00171/AM15/	Lic.No/Date:0210205247 28.11.2014	Defer Date:19.08.2015
	Decision :D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

282	**Case No.:24/16/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00609/AM15/	RLA File :03/94/040/00847/AM15/	Lic.No/Date:0310791622 02.12.2014	Defer Date:
	Decision : D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

283	**Case No.:74/1/83-ALC1/2015**	Party Name:RASINO HERBS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00853/AM15/	RLA File :03/95/040/00716/AM15/	Lic.No/Date:0310791617 02.12.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

284	**Case No.:25/1/83-ALC1/2015**	Party Name:ACPL EXPORTS PVT.LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00025/AM16/	RLA File :05/23/040/00334/AM15/	Lic.No/Date:0510392242 02.12.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

285	**Case No.:9/1/83-ALC1/2015**	Party Name:BIC AUTO PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00009/AM16/	RLA File :05/23/040/00396/AM15/	Lic.No/Date:0510392276 03.12.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

286	**Case No.:10/1/83-ALC1/2015**	Party Name:NL-7 INDIA	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00010/AM16/	RLA File :05/24/040/00396/AM15/	Lic.No/Date:0510392274 03.12.2014	Defer Date:19.08.2015
	Decision :D/L dated 12.06.2015 issued by DIPP. The case is re-listed for 19.08.2015.			

287	**Case No.:44/1/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00044/AM16/	RLA File :05/23/040/00399/AM15/	Lic.No/Date:0510392288 04.12.2014	Defer Date:19.08.2015
	Decision :D/L dated 24.06.2015 issued by Deptt. of C&PC(PC. Div)(OPS). The case is re-listed for 19.08.2015.			

288	**Case No.:46/1/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00046/AM16/	RLA File :05/23/040/00400/AM15/	Lic.No/Date:0510392289 04.12.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

289	**Case No.:47/1/83-ALC1/2015**	Party Name:AVERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00047/AM16/	RLA File :05/23/040/00357/AM15/	Lic.No/Date:0510392302 05.12.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

290	**Case No.:31/1/83-ALC1/2015**	Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00031/AM16/	RLA File :03/94/040/00855/AM15/	Lic.No/Date:0310791772 08.12.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 09.06.2015. The case is re-listed for 19.08.2015.			

291	**Case No.:30/1/83-ALC1/2015**	Party Name:KALPATARU ORGANICS PVT. LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00030/AM16/	RLA File :03/94/040/00844/AM15/	Lic.No/Date:0310791868 10.12.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 09.06.2015. The case is re-listed for 19.08.2015.			

292	**Case No.:24/1/83-ALC1/2015**	Party Name:PRABHU POLY COLOR LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00024/AM16/	RLA File :04/24/040/00215/AM15/	Lic.No/Date:0410159882 12.12.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(OPS) on 19.5.2015. The case is re-listed for 19.08.2015.			

293	**Case No.:50/1/83-ALC1/2015**	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00050/AM16/	RLA File :05/23/040/00411/AM15/	Lic.No/Date:0510392409 15.12.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 13.5.2015. The case is re-listed for 19.08.2015.			

294	**Case No.:52/1/83-ALC1/2015**	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00052/AM16/	RLA File :02/24/040/00182/AM15/	Lic.No/Date:0210205337 15.12.2014	Defer Date:19.08.2015
	Decision :D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

295	**Case No.:71/1/83-ALC1/2015**	Party Name:GUJARAT PARAFFINS PVT.LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00071/AM16/	RLA File :08/24/040/00387/AM13/	Lic.No/Date:0810134062 16.12.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of IPP (Nand Lal) for providing the comments. U.O issued on 26.05.2015. The case is re-listed for 19.08.2015.			

296	**Case No.:72/1/83-ALC1/2015**	Party Name:N G MINCHEM PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00072/AM16/	RLA File :08/24/040/00344/AM15/	Lic.No/Date:0810134058 16.12.2014	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(OPS) on 8.5.2015. The case is re-listed for 19.08.2015.			

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297	**Case No.:40/1/83-ALC1/2015**	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00040/AM16/	RLA File :03/95/040/00751/AM15/	Lic.No/Date:0310792134 18.12.2014	Defer Date:19.08.2015
	Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 19.08.2015.			

297	**Case No.:45/1/83-ALC1/2015**	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00045/AM16/	RLA File :05/23/040/00427/AM15/	Lic.No/Date:0510392479 18.12.2014	Defer Date:19.08.2015
	Decision :D/L dated 22.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

299	**Case No.:49/1/83-ALC1/2015**	Party Name:SOUTH INDIA BROMINE AND ALLIED CHEMICALS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00049/AM16/	RLA File :35/24/040/00023/AM15/	Lic.No/Date:3510044620 18.12.2014	Defer Date:19.08.2015
	Decision :D/L dated 28.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 19.08.2015.			

300	**Case No.:41/1/83-ALC1/2015**	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00041/AM16/	RLA File :03/95/040/00774/AM15/	Lic.No/Date:0310792265 22.12.2014	Defer Date:19.08.2015
	Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 19.08.2015.			

301	**Case No.:42/1/83-ALC1/2015**	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00042/AM16/	RLA File :05/23/040/00426/AM15/	Lic.No/Date:0510392544 22.12.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/7/2011-CH-II dated 19.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Kinox-B -15 (1Part Pentaerythrityl - Tetrakis-[3-(3,5-Di Tert Butyl-4-Hydroxy PHENYL) -propionate] (Kinox-10) + 2 Parts Tris (2,4-Di-Tert-Butyl-PHENYL) PHOSPHITE (Kinox -68)	1 kg	1,2,6-Di Tert, Butyl phenol	0.3420 kg
		2. Methyl Acrylate	0.1480 kg
		3. Pentaerythritol	0.0478 kg
		4. Methanol	0.3000 kg
		5. 2,4 Di tert. Butyl phenol	0.8010 kg
		6. Phosophorus Trichloride	0.1780 kg
		7. Iso Propyl Alochol	0.0247 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

302	**Case No.:73/1/83-ALC1/2015**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00073/AM16/	RLA File :08/24/040/00339/AM15/	Lic.No/Date:0810134111 22.12.2014	Defer Date:19.08.2015

Decision :D/L dated 02.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 19.08.2015.

303	**Case No.:36/1/83-ALC1/2015**	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00036/AM16/	RLA File :03/95/040/00785/AM15/	Lic.No/Date:0310792320 23.12.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/37/2015-TSW dated 22.07.2015, the Committee decided to approve the case as under :-

Export Item: Self Adhesive Paper (165 GSM +/- 10%) with Adhesive coating weight of 20 GM/SQM

Quantity: 1 Sq. Meter

Import Items:

Sl. No.	Item Description	Qty recommended
1.	Vallum Paper (70 GSM + /- 10%)	1.04 Sq. Meter
2.	Adhesive (100% Solid) (Rubber Bases Hot Melt)	0.024 kg.
3.	Silicon Coated Paper (60 GSM +/- 10%)	1.04 Sq. Meter

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

304	**Case No.:5/16/83-ALC1/2014**	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00590/AM15/	RLA File :02/24/040/00176/AM15/	Lic.No/Date:0210205393 29.12.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

305	**Case No.:43/1/83-ALC1/2015**	Party Name:SUPERLITE JOINTINGS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00043/AM16/	RLA File :05/24/040/00294/AM15/	Lic.No/Date:0510392601 29.12.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

306	**Case No.:6/16/83-ALC1/2014**	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00591/AM15/	RLA File :09/24/040/00541/AM15/	Lic.No/Date:0910061467 31.12.2014	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

307	**Case No.:2/18/83-ALC1/2014**	Party Name:TINA ORGANICS PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00691/AM15/	RLA File :05/24/040/00475/AM15/	Lic.No/Date:0510392726 07.01.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

308	**Case No.:5/5/83-ALC1/2015**	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00244/AM16/	RLA File :02/24/040/00200/AM15/	Lic.No/Date:0210205447 14.01.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

309	**Case No.:74/5/83-ALC1/2015**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00313/AM16/	RLA File :03/94/040/00950/AM15/	Lic.No/Date:0310793157 21.01.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA			

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	has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 27.07.2015. The case is re-listed for 19.08.2015.			

310	**Case No.:55/1/83-ALC1/2015**	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00055/AM16/	RLA File :13/24/040/00046/AM15/	Lic.No/Date:1310047769 22.01.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

311	**Case No.:81/2/83-ALC1/2015**	Party Name:ASHA PENN COLOR PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00154/AM16/	RLA File :03/94/040/00989/AM15/	Lic.No/Date:0310793232 23.01.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. the application has been refferred to Deptt. of C&PC (PCDiv) (OPS) for providing the comments. U.O. issued on 11.05.2015. The case is re-listed for 19.08.2015.			

312	**Case No.:72/5/83-ALC1/2015**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00311/AM16/	RLA File :03/94/040/00993/AM15/	Lic.No/Date:0310793280 23.01.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 27.07.2015. The case is re-listed for 19.08.2015.			

312	**Case No.:75/5/83-ALC1/2015**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00314/AM16/	RLA File :03/94/040/00967/AM15/	Lic.No/Date:0310793277 23.01.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 27.07.2015. The case is re-listed for 19.08.2015.			

314	**Case No.:91/5/83-ALC1/2015**	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00330/AM16/	RLA File :29/24/040/00012/AM15/	Lic.No/Date:2910025194 23.01.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

315	**Case No.:73/5/83-ALC1/2015**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00312/AM16/	RLA File :03/94/040/01000/AM15/	Lic.No/Date:0310793300 27.01.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 27.07.2015. The case is re-listed for 19.08.2015.			

316	**Case No.:81/18/83-ALC1/2014**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00770/AM15/	RLA File :30/24/040/00050/AM15/	Lic.No/Date:3010103352 28.01.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

317	**Case No.:86/18/83-ALC1/2014**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00775/AM15/	RLA File :04/24/040/00267/AM15/	Lic.No/Date:0410160087 30.01.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 19.08.2015.			

318	**Case No.:82/2/83-ALC1/2015**	Party Name:ASHA PENN COLOR PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00155/AM16/	RLA File :03/94/040/00875/AM15/	Lic.No/Date:0310793543 03.02.2015	Defer Date:19.08.2015
	Decision : The application has been referred to Deptt. of C&PC (PC. Div) for providing the comments U.O. issued on 11.05.2015. The case is re-listed on 19.08.2015			

319	**Case No.:70/5/83-ALC1/2015**	Party Name:CHAMPION DAI-ICHI TECHNOLOGIES INDIA LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00309/AM16/	RLA File :03/94/040/00886/AM15/	Lic.No/Date:0310793545 03.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 27.07.2015. The case is re-listed for 19.08.2015.			

320	**Case No.:71/5/83-ALC1/2015**	Party Name:CHAMPION DAI-ICHI TECHNOLOGIES INDIA LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00310/AM16/	RLA File :03/94/040/00885/AM15/	Lic.No/Date:0310793544 03.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 27.07.2015. The case is re-listed for 19.08.2015.			

321	**Case No.:67/5/83-ALC1/2015**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00306/AM16/	RLA File :03/94/040/00913/AM15/	Lic.No/Date:0310793621 05.02.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 28.07.2015. The case is re-listed for 19.08.2015.			

322	**Case No.:68/5/83-ALC1/2015**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00307/AM16/	RLA File :03/94/040/01029/AM15/	Lic.No/Date:0310793623 05.02.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 28.07.2015. The case is re-listed for 19.08.2015.			

323	**Case No.:69/5/83-ALC1/2015**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00308/AM16/	RLA File :03/94/040/01028/AM15/	Lic.No/Date:0310793622 05.02.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 28.07.2015. The case is re-listed for 19.08.2015.			

324

Case No.:76/5/83-ALC1/2015	Party Name:COLOURTEX INDUSTRIES PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Approved**
HQ File :01/83/050/00315/AM16/	RLA File :03/94/040/00957/AM15/	Lic.No/Date:0310793737 10.02.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/7/2011-CH-II dated 19.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty.
Automate Red PB MIX 500 (Dye content 57% Solvent Red Dye)	1 kg	1. Beta Naphthol	0.186 kg
		2. Heptene	0.084 kg
		3. Mix Toluidine	0.214 kg
		4. Amine Oil	0.060 kg
		5. Sodium Nitrite	0.190 kg
		6. 2-Ethyl Hexylamine	0.099 kg
		7. Sodium Formate	0.179 kg
		8. Aromatic Solvent 150/200 (Heavy Duty Aromatic Solvent Naphtha)	0.380 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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325	**Case No.:66/5/83-ALC1/2015**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00305/AM16/	RLA File :03/94/040/01051/AM15/	Lic.No/Date:0310793765 11.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 28.07.2015. The case is re-listed for 19.08.2015.			

326	**Case No.:77/5/83-ALC1/2015**	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00316/AM16/	RLA File :03/95/040/00959/AM15/	Lic.No/Date:0310793895 16.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 27.07.2015. The case is re-listed for 19.08.2015.			

327	**Case No.:59/5/83-ALC1/2015**	Party Name:ROSSARI BIOTECH LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00298/AM16/	RLA File :03/95/040/00906/AM15/	Lic.No/Date:0310793927 18.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

328	**Case No.:82/5/83-ALC1/2015**	Party Name:SMOOTHLINE WRITING INSTRUMENTS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00321/AM16/	RLA File :03/95/040/00949/AM15/	Lic.No/Date:0310793998 19.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

329	**Case No.:83/5/83-ALC1/2015**	Party Name:SMOOTHLINE WRITING INSTRUMENTS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00322/AM16/	RLA File :03/95/040/00950/AM15/	Lic.No/Date:0310793999 19.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

330	**Case No.:1/5/83-ALC1/2015**	Party Name:PRAVIN CHHAPERIA	Meet No/Date:5/83-ALC1/2015	**Status:Case Deferred**

		MR(PROP.M/S.CHHAPERIA INTL CO)	08.07.2015	
	HQ File :01/83/050/00240/AM16/	RLA File :07/24/040/00410/AM15/	Lic.No/Date:0710107676 20.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

331	**Case No.:20/5/83-ALC1/2015**	Party Name:SATYAM POLY PLAST	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00259/AM16/	RLA File :13/24/040/00051/AM15/	Lic.No/Date:1310047794 20.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

332	**Case No.:21/5/83-ALC1/2015**	Party Name:SATYAM POLY PLAST	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00260/AM16/	RLA File :13/24/040/00050/AM15/	Lic.No/Date:1310047795 20.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

333	**Case No.:89/5/83-ALC1/2015**	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00328/AM16/	RLA File :03/95/040/00954/AM15/	Lic.No/Date:0310794024 20.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

334	**Case No.:41/5/83-ALC1/2015**	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00280/AM16/	RLA File :34/24/040/00307/AM15/	Lic.No/Date:3410040977 23.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

335	**Case No.:64/5/83-ALC1/2015**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00303/AM16/	RLA File :03/94/040/01096/AM15/	Lic.No/Date:0310794058 23.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on			

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	05.08.2015. The case is re-listed for 19.08.2015.

336	**Case No.:87/5/83-ALC1/2015**	Party Name:AIMCO PESTICIDES LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00326/AM16/	RLA File :03/94/040/01099/AM15/	Lic.No/Date:0310794059 23.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

337	**Case No.:1/18/83-ALC1/2014**	Party Name:ITC LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00690/AM15/	RLA File :09/24/040/00658/AM15/	Lic.No/Date:0910061644 24.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 19.08.2015.			

338	**Case No.:65/5/83-ALC1/2015**	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00304/AM16/	RLA File :03/94/040/00890/AM15/	Lic.No/Date:0310794116 24.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 05.08.2015. The case is re-listed for 19.08.2015.			

339	**Case No.:88/5/83-ALC1/2015**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00327/AM16/	RLA File :03/95/040/00870/AM15/	Lic.No/Date:0310794095 24.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 05.08.2015. The case is re-listed for 19.08.2015.			

340	**Case No.:22/5/83-ALC1/2015**	Party Name:M.G.POLYBLENDS	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00261/AM16/	RLA File :05/24/040/00521/AM15/	Lic.No/Date:0510393354 25.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 19.08.2015.			

341	**Case No.:63/5/83-ALC1/2015**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**

	HQ File :01/83/050/00302/AM16/	RLA File :03/94/040/01113/AM15/	Lic.No/Date:0310794148 25.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 05.08.2015. The case is re-listed for 19.08.2015.			

342	**Case No.:87/18/83-ALC1/2014**	Party Name:ADITYA SYNTHETIC	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00776/AM15/	RLA File :08/24/040/00444/AM15/	Lic.No/Date:0810134678 26.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 19.08.2015.			

343	**Case No.:23/5/83-ALC1/2015**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00262/AM16/	RLA File :05/24/040/00570/AM15/	Lic.No/Date:0510393389 26.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 19.08.2015.			

344	**Case No.:26/5/83-ALC1/2015**	Party Name:U.V.RESINS PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00265/AM16/	RLA File :56/24/040/00020/AM15/	Lic.No/Date:5610004554 27.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 05.08.2015. The case is re-listed for 19.08.2015.			

345	**Case No.:39/5/83-ALC1/2015**	Party Name:A. SCHULMAN PLASTICS INDIA PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00278/AM16/	RLA File :34/24/040/00308/AM15/	Lic.No/Date:3410040993 27.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

346	**Case No.:60/5/83-ALC1/2015**	Party Name:KIM CHEMICALS LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00299/AM16/	RLA File :03/94/040/01072/AM15/	Lic.No/Date:0310794251 27.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

347	**Case No.:61/5/83-ALC1/2015**	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00300/AM16/	RLA File :29/24/040/00014/AM15/	Lic.No/Date:2910025200 27.02.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

348	**Case No.:15/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00254/AM16/	RLA File :05/23/040/00540/AM15/	Lic.No/Date:0510393441 03.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 19.08.2015.			

349	**Case No.:25/5/83-ALC1/2015**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00264/AM16/	RLA File :30/24/040/00059/AM15/	Lic.No/Date:3010103393 03.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 19.08.2015.			

350	**Case No.:6/5/83-ALC1/2015**	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00245/AM16/	RLA File :04/24/040/00018/AM15/	Lic.No/Date:0410160223 04.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

351	**Case No.:18/5/83-ALC1/2015**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00257/AM16/	RLA File :08/24/040/00407/AM15/	Lic.No/Date:0810134728 04.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 19.08.2015.			

352	**Case No.:42/5/83-ALC1/2015**	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00281/AM16/	RLA File :10/24/040/00125/AM15/	Lic.No/Date:1010059047 04.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP			

	(2009-2014). The case is re-listed for 19.08.2015.

353	**Case No.:19/5/83-ALC1/2015**	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00258/AM16/	RLA File :05/23/040/00535/AM15/	Lic.No/Date:0510393491 05.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 19.08.2015.			

354	**Case No.:79/5/83-ALC1/2015**	Party Name:CLASSIC MARBLE COMPANY PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00318/AM16/	RLA File :03/94/040/01125/AM15/	Lic.No/Date:0310794441 09.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

355	**Case No.:57/5/83-ALC1/2015**	Party Name:FITWEL GASKET COMPANY (INDIA) PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00296/AM16/	RLA File :31/83/040/00251/AM15/	Lic.No/Date:3110065314 10.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 27.07.2015. The case is re-listed for 19.08.2015.			

356	**Case No.:7/5/83-ALC1/2015**	Party Name:HOSLEY INDIA PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00246/AM16/	RLA File :05/23/040/00545/AM15/	Lic.No/Date:0510393508 11.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

357	**Case No.:40/5/83-ALC1/2015**	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00279/AM16/	RLA File :08/24/040/00361/AM15/	Lic.No/Date:0810134771 11.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

358	**Case No.:51/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:1710006065	Defer

	:01/83/050/00290/AM16/	:17/24/040/00202/AM15/	11.03.2015	Date:19.08.2015
	Decision :The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 29.07.2015. The case is re-listed for 19.08.2015.			

359	**Case No.:11/5/83-ALC1/2015**	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00250/AM16/	RLA File :02/24/040/00232/AM15/	Lic.No/Date:0210205632 12.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 19.08.2015.			

360	**Case No.:54/5/83-ALC1/2015**	Party Name:CYTECH COATING PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00293/AM16/	RLA File :52/24/040/00070/AM15/	Lic.No/Date:5210041461 12.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

361	**Case No.:58/5/83-ALC1/2015**	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00297/AM16/	RLA File :13/24/040/00053/AM15/	Lic.No/Date:1310047811 12.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

362	**Case No.:8/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00247/AM16/	RLA File :05/23/040/00564/AM15/	Lic.No/Date:0510393568 13.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

363	**Case No.:9/5/83-ALC1/2015**	Party Name:AVERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00248/AM16/	RLA File :05/23/040/00539/AM15/	Lic.No/Date:0510393559 13.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

364	**Case No.:10/5/83-ALC1/2015**	Party Name:BEE CHEMS	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00249/AM16/	RLA File :06/24/040/00037/AM15/	Lic.No/Date:0610038091 13.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 19.08.2015.			

365	**Case No.:17/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00256/AM16/	RLA File :05/23/040/00565/AM15/	Lic.No/Date:0510393569 13.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 19.08.2015.			

366	**Case No.:84/5/83-ALC1/2015**	Party Name:PHILLIPS CARBON BLACK LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00323/AM16/	RLA File :02/24/040/00210/AM15/	Lic.No/Date:0210205640 16.03.2015	Defer Date:19.08.2015
	Decision :D/L dated 22.07.2015 issued by DIPP. The case is re-listed for 19.08.2015.			

367	**Case No.:24/5/83-ALC1/2015**	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00263/AM16/	RLA File :05/23/040/00567/AM15/	Lic.No/Date:0510393617 18.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

368	**Case No.:62/5/83-ALC1/2015**	Party Name:SHRI RAM SWITCHGEARS PVT. LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00301/AM16/	RLA File :11/24/040/00015/AM15/	Lic.No/Date:1110028131 18.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

369	**Case No.:45/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00284/AM16/	RLA File :17/24/040/00207/AM15/	Lic.No/Date:1710006069 19.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

370	**Case No.:46/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00285/AM16/	RLA File :17/24/040/00208/AM15/	Lic.No/Date:1710006070 19.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

371	**Case No.:49/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00288/AM16/	RLA File :17/24/040/00209/AM15/	Lic.No/Date:1710006071 19.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 29.07.2015. The case is re-listed for 19.08.2015.			

372	**Case No.:50/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00289/AM16/	RLA File :17/24/040/00206/AM15/	Lic.No/Date:1710006068 19.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 29.07.2015. The case is re-listed for 19.08.2015.			

373	**Case No.:55/5/83-ALC1/2015**	Party Name:RUSHABH INVESTMENT PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00294/AM16/	RLA File :31/83/040/00261/AM15/	Lic.No/Date:3110065342 19.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 28.07.2015. The case is re-listed for 19.08.2015.			

374	**Case No.:56/5/83-ALC1/2015**	Party Name:RUSHABH INVESTMENT PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00295/AM16/	RLA File :31/83/040/00260/AM15/	Lic.No/Date:3110065343 19.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 28.07.2015. The case is re-listed for 19.08.2015.			

375	**Case No.:16/5/83-ALC1/2015**	Party Name:SILVERLINE TAPES MFG. PVT. LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00255/AM16/	RLA File :02/24/040/00234/AM15/	Lic.No/Date:0210205663 20.03.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 03.08.2015. The			

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	case is re-listed for 19.08.2015.

376	**Case No.:30/5/83-ALC1/2015**	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00269/AM16/	RLA File :05/23/040/00576/AM15/	Lic.No/Date:0510393672 20.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

377	**Case No.:47/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00286/AM16/	RLA File :17/24/040/00213/AM15/	Lic.No/Date:1710006076 23.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

378	**Case No.:48/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00287/AM16/	RLA File :17/24/040/00212/AM15/	Lic.No/Date:1710006075 23.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 29.07.2015. The case is re-listed for 19.08.2015.2015.			

379	**Case No.:78/5/83-ALC1/2015**	Party Name:CHEMOCID IMPEX PVT. LTD.,	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00317/AM16/	RLA File :03/94/040/01154/AM15/	Lic.No/Date:0310794814 23.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

380	**Case No.:31/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00270/AM16/	RLA File :05/23/040/00586/AM15/	Lic.No/Date:0510393709 24.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

381	**Case No.:32/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0510393708	Defer

	:01/83/050/00271/AM16/	:05/23/040/00584/AM15/	24.03.2015	Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

382	**Case No.:36/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00275/AM16/	RLA File :05/23/040/00589/AM15/	Lic.No/Date:0510393734 25.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

383	**Case No.:37/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00276/AM16/	RLA File :05/23/040/00583/AM15/	Lic.No/Date:0510393732 25.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

384	**Case No.:38/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00277/AM16/	RLA File :05/23/040/00585/AM15/	Lic.No/Date:0510393733 25.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

385	**Case No.:33/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00272/AM16/	RLA File :05/23/040/00595/AM15/	Lic.No/Date:0510393747 26.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

386	**Case No.:34/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00273/AM16/	RLA File :05/23/040/00596/AM15/	Lic.No/Date:0510393748 26.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

387	**Case No.:35/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00274/AM16/	RLA File :05/23/040/00599/AM15/	Lic.No/Date:0510393749 26.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

388	**Case No.:75/1/83-ALC1/2015**	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00854/AM15/	RLA File :09/24/040/00619/AM15/	Lic.No/Date:0910061785 27.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm. D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

389	**Case No.:76/1/83-ALC1/2015**	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00855/AM15/	RLA File :09/24/040/00618/AM15/	Lic.No/Date:0910061814 31.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm. D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 19.08.2015.			

390	**Case No.:80/5/83-ALC1/2015**	Party Name:SMOOTHLINE WRITING INSTRUMENTS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00319/AM16/	RLA File :03/95/040/01077/AM15/	Lic.No/Date:0310795057 31.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

391	**Case No.:81/5/83-ALC1/2015**	Party Name:SMOOTHLINE WRITING INSTRUMENTS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00320/AM16/	RLA File :03/95/040/01076/AM15/	Lic.No/Date:0310795058 31.03.2015	Defer Date:19.08.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

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392	**Case No.:1/3/83-ALC1/2015**	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00157/AM16/	RLA File :03/95/040/00888/AM15/	Lic.No/Date:0310795660 30.04.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 27.07.2015. The case is re-listed for 19.08.2015.			

393	**Case No.:2/3/83-ALC1/2015**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00158/AM16/	RLA File :08/24/040/00011/AM16/	Lic.No/Date:0810135236 08.05.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

394	**Case No.:90/5/83-ALC1/2015**	Party Name:LOXIM INDUSTRIES LIMITED	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00329/AM16/	RLA File :08/24/040/00030/AM16/	Lic.No/Date:0810135237 08.05.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

395	**Case No.:3/3/83-ALC1/2015**	Party Name:UPL LTD.	Meet No/Date:5/83-ALC1/2015 08.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00159/AM16/	RLA File :03/95/040/00622/AM14/	Lic.No/Date:0310795879 13.05.2015	Defer Date:19.08.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.08.2015.			

Date:19.08.2015
Place:New Delhi

K.K. Mushahary
Foreign Trade Development Officer